

**ORISSA HIGH COURT****FILING REPORT AS ON :12/12/2023**

| <b>SL</b> | <b>FILING NO</b>   | <b>NAME OF PETNR./APPEL</b>   | <b>COUNSEL FOR PETNR./APPEL</b> | <b>PS CASE/LOWER COURT CASE</b>      |
|-----------|--------------------|---|---------------------------------|--------------------------------------|
| 1         | BLAPL/0013956/2023 | FELIS @ PHELISH NAYAK<br>VS<br>STATE OF ODISHA                      | BISWAJIT RANJAN TRIPATHY<br>VS  | MOHANA /103 /2019<br>()<br>//        |
| 2         | BLAPL/0013957/2023 | NAVDEEP SINGH CHAWLA @ NAVDEEP CHAWLA<br>VS<br>UNION OF INDIA (CBI) | DEVASHIS PANDA<br>VS            | //0<br>()<br>//                      |
| 3         | BLAPL/0013958/2023 | PRATYUSH KANT DASH<br>VS<br>STATE OF ODISHA                         | MANORANJAN PADHY<br>VS          | JEYPORE TOWN /236 /2023<br>()<br>//  |
| 4         | BLAPL/0013959/2023 | DHINESH BENTAKAR @ DEBASISH @ MAKHNU<br>VS<br>STATE OF ODISHA       | PABITRA KUMAR NAYAK<br>VS       | SAINTALA /113 /2023<br>()<br>//      |
| 5         | BLAPL/0013960/2023 | SUBHAM SINGH<br>VS<br>STATE OF ODISHA                               | CHANDAN SAMANTARAY<br>VS        | BOLANGIR TOWN /573 /2021<br>()<br>// |
| 6         | BLAPL/0013961/2023 | EGNESH LAKRA<br>VS<br>STATE OF ODISHA                               | RUDRA NARAYAN PARIJA<br>VS      | KUTRA /58 /2018<br>()<br>//          |
| 7         | BLAPL/0013962/2023 | SURYAKANTA PARIDA<br>VS<br>STATE OF ODISHA                          | LAXMI NARAYAN PATEL<br>VS       | KHURDA MODEL /685 /2023<br>()<br>//  |
| 8         | BLAPL/0013963/2023 | BINOD BIHARI SAHU<br>VS<br>STATE OF ODISHA                          | ASOK MOHANTY<br>VS              | barpalli /375 /2022<br>()<br>//      |
| 9         | BLAPL/0013964/2023 | GALUA@SURYAKANTA NAYAK<br>VS<br>STATE OF ODISHA                     | SANJIB KUMAR BHANJADEO<br>VS    | //0<br>()<br>//                      |
| 10        | BLAPL/0013965/2023 | SURYAKANTA PRADHAN<br>VS<br>STATE OF ODISHA                         | HRUDANANDA MOHAPATRA<br>VS      | MANIABANDHA /82 /2023<br>()<br>//    |
| 11        | BLAPL/0013966/2023 | SURYAKANTA BASTIA<br>VS<br>STATE OF ODISHA                          | ACHYUTANANDA PATTANAIAK<br>VS   | RANPUR /169 /2023<br>()<br>//        |

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|-----------|--------------------|--|---------------------------------|---|
| 12        | BLAPL/0013967/2023 | SUBASH CHAUDHARY<br>VS<br>STATE OF ODISHA                      | SURYAKANTA DAS MOHAPATRA<br>VS  | KESINGA /329 /2021<br>()<br>//          |
| 13        | BLAPL/0013968/2023 | UDAYANATH PRADHAN<br>VS<br>STATE OF ODISHA                     | PITAMBAR ACHARYA<br>VS          | SHERAGADA /464 /2023<br>()<br>//        |
| 14        | BLAPL/0013969/2023 | RIDHIMA DIGAL<br>VS<br>STATE OF ODISHA                         | JAGANNATH BHUYAN<br>VS          | / /0<br>()<br>//                        |
| 15        | BLAPL/0013970/2023 | KAPTAN<br>VS<br>STATE OF ODISHA                                | N.K. MISHRA<br>VS               | / /0<br>()<br>//                        |
| 16        | BLAPL/0013971/2023 | HRUSIKESH THAPA @ AMJAT THAPA<br>VS<br>STATE OF ODISHA         | SACHIDANANDA PADHEE<br>VS       | RAMPUR (SONEPUR) /37 /2022<br>()<br>//  |
| 17        | BLAPL/0013972/2023 | PRASANTA NAYAK<br>VS<br>STATE OF ODISHA                        | JYOTIRMAYA SAHOO<br>VS          | BOLAGARH P.S. /194 /2023<br>()<br>//    |
| 18        | BLAPL/0013973/2023 | GANESH BARUI<br>VS<br>STATE OF ODISHA                          | DIBYAJYOTI SAHOO<br>VS          | Tantiapal Marine /176 /2023<br>()<br>// |
| 19        | BLAPL/0013974/2023 | DIPAK BAITHARU @ DIPAK KUMAR BAITHARU<br>VS<br>STATE OF ODISHA | SUSHANTA KUMAR JOSHI<br>VS      | KHARIAR /184 /2022<br>()<br>//          |
| 20        | BLAPL/0013975/2023 | BHAGIRATHI GOUDA @ BHAGYA GOUDA<br>VS<br>STATE OF ODISHA       | JYOTIRMAYA SAHOO<br>VS          | BEGUNIAPADA /17 /2023<br>()<br>//       |
| 21        | BLAPL/0013976/2023 | ABDDUL HAJI @ MD. HAJI<br>VS<br>STATE OF ODISHA                | S.S.RAY (2)<br>VS               | MUNIGUDA /121 /2021<br>()<br>//         |
| 22        | BLAPL/0013977/2023 | NISHAKAR DANDASENA<br>VS<br>STATE OF ODISHA                    | S.S.RAY (2)<br>VS               | AMBADOLA /183 /2023<br>()<br>//         |
| 23        | BLAPL/0013978/2023 | ANIL PANDE   | ANIRUDHA DAS                    | / /0                                    |

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|----|--------------------|-----------------------------------|--------------------------|------------------------------|
|    |                    | VS                                | VS                       | ()                           |
|    |                    | STATE OF ODISHA                   |                          | //                           |
| 24 | BLAPL/0013979/2023 | RUBEN NAYAK                       | JYOTIRMAYA SAHOO         | MOHANA /151 /2023            |
|    |                    | VS                                | VS                       | ()                           |
|    |                    | STATE OF ODISHA                   |                          | //                           |
| 25 | BLAPL/0013980/2023 | SUSHANTA KHARSEL                  | PRASHANTA KUMAR NAYAK    | MURIBAHAL /104 /2023         |
|    |                    | VS                                | VS                       | ()                           |
|    |                    | STATE OF ODISHA                   |                          | //                           |
| 26 | BLAPL/0013981/2023 | AJAY BAG                          | SHISHIR KUMAR SAMAL      | DHANUPALI /330 /2023         |
|    |                    | VS                                | VS                       | ()                           |
|    |                    | STATE OF ODISHA                   |                          | //                           |
| 27 | BLAPL/0013982/2023 | KANHU CHARAN PRADHAN              | PRABHAS CHANDRA PANDA    | NAYAPALLI P.S. /412 /2023    |
|    |                    | VS                                | VS                       | ()                           |
|    |                    | STATE OF ODISHA                   |                          | //                           |
| 28 | BLAPL/0013983/2023 | PRASANTA DALAI                    | PRABHAS CHANDRA PANDA    | K.NUAGAON /442 /2023         |
|    |                    | VS                                | VS                       | ()                           |
|    |                    | STATE OF ODISHA                   |                          | //                           |
| 29 | BLAPL/0013984/2023 | ASHOK KUMAR SAHA                  | MAHENDRA KUMAR MOHAPATRA | / /0                         |
|    |                    | VS                                | VS                       | ()                           |
|    |                    | REPUBLIC OF INDIA                 |                          | //                           |
| 30 | BLAPL/0013985/2023 | NAKUL NAG                         | TIRTH KUMAR SAHU         | SAINTALA /113 /2023          |
|    |                    | VS                                | VS                       | ()                           |
|    |                    | STATE OF ODISHA                   |                          | //                           |
| 31 | BLAPL/0013986/2023 | RABINDRA KUMAR MOHANTA            | JAGAJIBAN PRADHAN        | THAKURMUNDA /36 /2023        |
|    |                    | VS                                | VS                       | ()                           |
|    |                    | STATE OF ODISHA                   |                          | //                           |
| 32 | BLAPL/0013987/2023 | DUSHASAN DALEI                    | BIBEKANANDA MAHAPATRA    | SPECIAL CRIME UNIT /15 /2023 |
|    |                    | VS                                | VS                       | ()                           |
|    |                    | STATE OF ODISHA                   |                          | //                           |
| 33 | BLAPL/0013988/2023 | ANUP NAIK @ NAYAK                 | S.S.RAY (2)              | AMBADOLA /183 /2023          |
|    |                    | VS                                | VS                       | ()                           |
|    |                    | STATE OF ODISHA                   |                          | //                           |
| 34 | BLAPL/0013989/2023 | SANTOSH KUMAR SAHU @ SANTOSH SAHU | JYOTIRMAYA SAHOO         | BADABAZAR /190 /2021         |
|    |                    | VS                                | VS                       | ()                           |

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|----|--------------------|--|-------------------------------|--------------------------------------|
| 35 | BLAPL/0013990/2023 | STATE OF ODISHA<br>ASTASAMBHU MAJHI<br>VS                                      | PARTHA SARATHI NAYAK<br>VS    | //<br>SAMAL /144 /2023<br>()         |
| 36 | BLAPL/0013991/2023 | STATE OF ODISHA<br>LIZA @ PRATIVA SAHU<br>VS                                   | RAMANI KANTA PATTANAIAK<br>VS | //<br>BALIMI /284 /2023<br>()        |
| 37 | BLAPL/0013992/2023 | STATE OF ODISHA<br>KARTIKA BAGH<br>VS  | MANAS KUMAR CHAND<br>VS       | //<br>KORAPUT TOWN /143 /2018<br>()  |
| 38 | BLAPL/0013993/2023 | STATE OF ODISHA<br>KRUTIBAS @ BIKAS KUMAR PAIKARAY<br>VS                       | MANAS KUMAR CHAND<br>VS       | //<br>NIRAKARPUR /128 /2023<br>()    |
| 39 | BLAPL/0013994/2023 | STATE OF ODISHA<br>TANK SOYEB TAUFIK @ TANKA SAYAB TOFIK<br>VS                 | SACHIDANANDA PADHEE<br>VS     | //<br>BARGARH /606 /2023<br>()       |
| 40 | BLAPL/0013995/2023 | STATE OF ODISHA<br>SAROJ KUMAR JAL<br>VS                                       | SARAT KUMAR JENA<br>VS        | //<br>/ /0<br>()                     |
| 41 | BLAPL/0013996/2023 | STATE OF ODISHA<br>BISWAJIT TARAHDAR<br>VS                                     | PRANAB KUMAR DAS<br>VS        | //<br>KALIMELA /119 /2023<br>()      |
| 42 | BLAPL/0013997/2023 | STATE OF ODISHA<br>BABUL SAHU<br>VS  | JYOTIRMAYA SAHOO<br>VS        | //<br>KHALLIKOTE /569 /2022<br>()    |
| 43 | BLAPL/0013998/2023 | STATE OF ODISHA<br>KUNA BARIK<br>VS  | JYOTIRMAYA SAHOO<br>VS        | //<br>SULIAPADA /93 /2023<br>()      |
| 44 | BLAPL/0013999/2023 | STATE OF ODISHA<br>SRIKANT BHUE @ TITU @ TICHU<br>VS                           | SARAT KUMAR JENA<br>VS        | //<br>BARGARH SADAR /258 /2023<br>() |
| 45 | BLAPL/0014000/2023 | STATE OF ODISHA<br>BIJAYA KUMAR PARIDA @ BIJAY PARIDA<br>VS<br>STATE OF ODISHA | JYOTIRMAYA SAHOO<br>VS        | //<br>RANPUR /80 /2023<br>()<br>//   |

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|----|--------------------|--|------------------------------|--------------------------------------|
| 46 | BLAPL/0014001/2023 | SURU HESS<br>VS<br>STATE OF ODISHA                   | RUDRA NARAYAN PARIJA<br>VS   | KUTRA /58 /2018<br>()<br>//          |
| 47 | BLAPL/0014002/2023 | KURBAN @ SK. IBADULLAH<br>VS<br>STATE OF ODISHA      | ASIT KUMAR JENA<br>VS        | KHURDA SADAR /50 /2022<br>()<br>//   |
| 48 | BLAPL/0014003/2023 | SANTOSH NAYAK @ SANTU NAYAK<br>VS<br>STATE OF ODISHA | GYANA RANJAN DHAL<br>VS      | INFOCITY PS /221 /2022<br>()<br>//   |
| 49 | BLAPL/0014004/2023 | IMATAJ KHAN @ RAKO<br>VS<br>STATE OF ODISHA          | ASIT KUMAR JENA<br>VS        | SPL.TASK FORCE /26 /2021<br>()<br>// |
| 50 | BLAPL/0014005/2023 | LAKHA MANGARAJ<br>VS<br>STATE OF ODISHA              | MANOJ KUMAR PANDA<br>VS      | KEGAON /167 /2023<br>()<br>//        |
| 51 | BLAPL/0014006/2023 | PADMA CHARAN SETHI @ KALIA<br>VS<br>STATE OF ODISHA  | ASHOK DAS<br>VS              | BADABAZAR /168 /2023<br>()<br>//     |
| 52 | BLAPL/0014007/2023 | LAMBODAR MALLICK<br>VS<br>STATE OF ODISHA            | SUDHANSU SEKHAR DASH<br>VS   | / /0<br>()<br>//                     |
| 53 | BLAPL/0014008/2023 | SK. KOUSAR ALI<br>VS<br>STATE OF ODISHA              | BISHNU PRASAD PRADHAN<br>VS  | SPL.TASK FORCE /20 /2020<br>()<br>// |
| 54 | BLAPL/0014009/2023 | BUDRA KIRSANI<br>VS<br>STATE OF ODISHA               | PRASANTA KUMAR NANDA<br>VS   | MALKANGIRI /545 /2023<br>()<br>//    |
| 55 | BLAPL/0014010/2023 | RAGHUNATH BEHERA<br>VS<br>STATE OF ODISHA            | NIRMAL CHANDRA MOHANTY<br>VS | JAGATPUR /365 /2020<br>()<br>//      |
| 56 | BLAPL/0014011/2023 | RAGHUNATH BEHERA<br>VS<br>STATE OF ODISHA            | NIRMAL CHANDRA MOHANTY<br>VS | JAGATPUR /369 /2020<br>()<br>//      |
| 57 | BLAPL/0014012/2023 | SANKAR DIGAL   | RAMESH CHANDRA MOHANTY       | K.NUAGOAN /69 /2023                  |

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|----|--------------------|---------------------------------------|--------------------------|---|
|    |                    | VS                                    | VS                       | ()  |
| 58 | BLAPL/0014013/2023 | STATE OF ODISHA<br>CHIKU SAHU         | BHARAT BHUSAN ROUSTRAY   | //<br>INDUASTRIAL,NISA /54 /2023                  |
|    |                    | VS                                    | VS                       | ()  |
| 59 | BLAPL/0014014/2023 | STATE OF ODISHA<br>JEETENDRA SINGH    | GOUTAM LENKA             | //<br>ORKEL /23 /2020                             |
|    |                    | VS                                    | VS                       | ()  |
| 60 | BLAPL/0014015/2023 | STATE OF ODISHA<br>MANOJ KUMAR BEHERA | JYOTIRMAYA SAHOO         | //<br>TANGI (KHURDA) /16 /2023                    |
|    |                    | VS                                    | VS                       | ()  |
| 61 | BLAPL/0014016/2023 | STATE OF ODISHA<br>MANJIT GUPTA       | RAMANI KANTA PATTANAIAK  | //<br>BAMBARI /214 /2023                          |
|    |                    | VS                                    | VS                       | ()  |
| 62 | BLAPL/0014017/2023 | STATE OF ODISHA<br>RABI MOHANTY       | SIDDHARTH GOUTAM DAS     | //<br>KHURDA ROAD G.R.P.S. /123 /2023             |
|    |                    | VS                                    | VS                       | ()  |
| 63 | BLAPL/0014018/2023 | STATE OF ODISHA<br>MUNNA LAL          | JUGALA KISHORE PANDA     | //<br>NCB BHUBANESWAR /8 /2021                    |
|    |                    | VS                                    | VS                       | ()  |
| 64 | BLAPL/0014019/2023 | STATE OF ODISHA<br>SANJAY BHATRA      | DIPTI RANJAN BHOKTA      | //<br>NANDAPUR /103 /2023                         |
|    |                    | VS                                    | VS                       | ()  |
| 65 | BLAPL/0014020/2023 | STATE OF ODISHA<br>BISIKESAN KISAN    | RABINDRA NATH PRUSTY     | //<br>BANHARPALI /225 /2022                       |
|    |                    | VS                                    | VS                       | ()  |
| 66 | BLAPL/0014021/2023 | STATE OF ODISHA<br>RAJNI SONI         | ANIRUDHA DAS             | //<br>/ /0  |
|    |                    | VS                                    | VS                       | ()  |
| 67 | BLAPL/0014022/2023 | STATE OF ODISHA<br>ANIL SONI          | ANIRUDHA DAS             | //<br>/ /0  |
|    |                    | VS                                    | VS                       | ()  |
| 68 | BLAPL/0014023/2023 | STATE OF ODISHA<br>PANCHANAN PUTEL    | MANAS KUMAR CHAND        | //<br>CYBER CRIME AND ECONOMIC OFFENCES /30 /2023 |
|    |                    | VS                                    | VS                       | ()  |

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|----|--------------------|---|------------------------------|---|
| 69 | BLAPL/0014024/2023 | STATE OF ODISHA<br>KALIA @ LALAT KUMAR PANDIT<br>VS | AMLAN SHAKTI PAUL<br>VS      | //<br>TANGI (KHURDA) /525 /2023<br>()                   |
| 70 | BLAPL/0014025/2023 | STATE OF ODISHA<br>KALIA @ LALAT KUMAR PANDIT<br>VS | AMLAN SHAKTI PAUL<br>VS      | //<br>NIRAKARPUR /164 /2023<br>()                       |
| 71 | BLAPL/0014026/2023 | STATE OF ODISHA<br>SAMANTA MAJHI<br>VS              | BIBHU PRASAD DAS<br>VS       | //<br>CYBER CRIME AND ECONOMIC OFFENCES /27 /2023<br>() |
| 72 | CMAPL/0000830/2023 | STATE OF ODISHA<br>JADUMANI BERIHA<br>VS            | HIMANSHU SEKHAR MISHRA<br>VS | //<br>()<br>//  |
| 73 | CMAPL/0000831/2023 | RADHA BERIHA<br>DHARANIDHAR ROUT<br>VS              | AMIT PRASAD BOSE<br>VS       | //<br>()<br>//  |
| 74 | CMAPL/0000832/2023 | BABAJI CHARAN ROUT<br>KESHAB MAJHI@PUJARI<br>VS     | ADV.<br>VS                   | //<br>()<br>//  |
| 75 | CMAPL/0000833/2023 | CHAITU MAJHI<br>SUDHANSHU BEHERA<br>VS              | ADV.<br>VS                   | //<br>()<br>//  |
| 76 | CMAPL/0000834/2023 | PRIYANKA SETHI<br>BINODINI ROUT<br>VS               | PABITRA KUMAR NAYAK<br>VS    | //<br>()<br>//  |
| 77 | CMAPL/0000835/2023 | PURANDHAR PANDA<br>BINODINI ROUT<br>VS              | PABITRA KUMAR NAYAK<br>VS    | //<br>()<br>//  |
| 78 | CMP/0001552/2023   | PURANDAR PANDA<br>RAMESH CHANDRA MOHANTY<br>VS      | AJIT CH MOHAPATRA<br>VS      | //<br>()<br>//  |
| 79 | CMP/0001553/2023   | TAHASILDAR SALEPUR<br>LEENA@LINA JOSHI<br>VS        | TRILOCHAN NANDA<br>VS        | //<br>()<br>//  |
|    |                    | GAURI SATPATHY                                      |                              | //  |

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|-----------|--------------------|---|---------------------------------|---------------------------------|
| 80        | CMP/0001554/2023   | SATYABHAMA ROUT<br>VS<br>BATAKRUSHNA LENKA  | AMIT PRASAD BOSE<br>VS          | //<br>0<br>//                   |
| 81        | CMP/0001555/2023   | RAMESH CHANDRA PAL<br>VS<br>DILLIP PAL  | AMIT PRASAD BOSE<br>VS          | //<br>0<br>//                   |
| 82        | CMP/0001556/2023   | SATYABHAMA BEHERA<br>VS<br>PITABASH MUDULI@PITA   | PRAMOD KUMAR SAHOO<br>VS        | //<br>0<br>//                   |
| 83        | CMP/0001557/2023   | BICHITRANANDA BISOI<br>VS<br>M/S LINGARAJ INFRASTRUCTURE PVT, LTD                       | MRUGANKA MAULI PATNAIK<br>VS    | //<br>0<br>//                   |
| 84        | CMP/0001558/2023   | BHISMA MEHER<br>VS<br>HIRALAL MEHER   | PRAMODA KUMAR MISHRA<br>VS      | //<br>0<br>//                   |
| 85        | CONTC/0009930/2023 | RANJIT MISHRA<br>VS<br>BHABANI SANKAR CHAINI, I.A.S                                     | ADV<br>VS                       | //<br>0<br>//                   |
| 86        | CONTC/0009931/2023 | PADMANAVA MISHRA<br>VS<br>ASWATHY S, I.A.S  | ADV<br>VS                       | //<br>0<br>//                   |
| 87        | CONTC/0009932/2023 | RABINDRA KUMAR DAS<br>VS<br>ASWATHY S, I.A.S  | ADV<br>VS                       | //<br>0<br>//                   |
| 88        | CONTC/0009933/2023 | RANJIT KUMAR PATRA<br>VS<br>PURNA CHANDRA SETHI, DISTRICT EDUCATION OFFICER, MAYURBHANJ | ADV<br>VS                       | //<br>0<br>//                   |
| 89        | CONTC/0009934/2023 | SANAT KUMAR SETHI<br>VS<br>PURNA CHANDRA SETHI, DISTRICT EDUCATION OFFICER, MAYURBHANJ  | ADV<br>VS                       | //<br>0<br>//                   |
| 90        | CONTC/0009935/2023 | PRANATI KUMBHAR<br>VS<br>RAJ PRASAD, I.P.S  | ADV<br>VS                       | //<br>0<br>//                   |
| 91        | CONTC/0009936/2023 | KHIROD KUMAR SAHU   | ADV                             | //                              |



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|-----|--------------------|--|--------------------------|--------------------------|
|     |                    | VS   | VS                       | 0                        |
| 92  | CONTC/0009937/2023 | DR. JAYASHREE DORA, PRINCIPAL, VEER SURENDRA SAI MEDICAL COLLEGE, BURLA<br>SAMBHUNATH SAHU   | adv.                     | //                       |
|     |                    | VS   | VS                       | 0                        |
| 93  | CONTC/0009938/2023 | DR. JAYASHREE DORA, PRINCIPAL, VEER SURENDRA SAI MEDICAL COLLEGE, BURLA<br>REBATIKANTA KALET   | ADV                      | //                       |
|     |                    | VS   | VS                       | 0                        |
| 94  | CONTC/0009939/2023 | DR. JAYASHREE DORA, PRINCIPAL, VEER SURENDRA SAI MEDICAL COLLEGE, BURLA<br>NIHAR RANJAN SAHOO  | ADV.                     | //                       |
|     |                    | VS   | VS                       | 0                        |
| 95  | CONTC/0009940/2023 | ASWATHY S., SECY., S AND ME DEPT., ODISHA, BBSR.<br>RATHI BEHERA   | ADV                      | //                       |
|     |                    | VS   | VS                       | 0                        |
| 96  | CONTC/0009941/2023 | SUSHIL KUMAR LOHANI, PRINCIPAL SECRETARY TO GOVT., PANCHAYATI RAJ AND DRINKING WATER DEPT., BBSR<br>ALL ODISHA STATE ROAD TRASPORT CORPORATION, BBSR<br>EMPLOYEES ASSOCIATION, KHORDHA |                          | //                       |
|     |                    | VS   | VS                       | 0                        |
| 97  | CONTC/0009942/2023 | PRAKASH NARAYAN SINGH, REGIONAL PROVIDENT FUND COMMNR., REGIONAL OFFICER, BERHAMPUR<br>LATA PRADHAN  | ADV.                     | //                       |
|     |                    | VS   | VS                       | 0                        |
| 98  | CONTC/0009943/2023 | UPA ROSAN SAHOO, PRINCIPAL SECY., ST AND SC DEV. DEPT.<br>MADHU SUDAN JENA   | ADV                      | //                       |
|     |                    | VS   | VS                       | 0                        |
| 99  | CONTC/0009944/2023 | SATYABRATA SAHU, I.A.S<br>KAILASH CHANDRA ACHARYA  | ADV.                     | //                       |
|     |                    | VS   | VS                       | 0                        |
| 100 | CONTC/0009945/2023 | SATYABRATA SAHU, IAS<br>SIMANCHALA SAHU  | ADV                      | //                       |
|     |                    | VS   | VS                       | 0                        |
| 101 | CONTC/0009946/2023 | SATYABRATA SAHU, I.A.S<br>KISHORE CHANDRA MAHARANA   | ADV                      | //                       |
|     |                    | VS   | VS                       | 0                        |
| 102 | CONTC/0009947/2023 | SATYABRATA SAHU, I.A.S<br>RAJENDRA BEHERA  | advl                     | //                       |
|     |                    | VS   | VS                       | 0                        |

**ORISSA HIGH COURT**

**FILING REPORT AS ON :12/12/2023**

| <b>SL</b> | <b>FILING NO</b>   | <b>NAME OF PETNR./APPEL</b>   | <b>COUNSEL FOR PETNR./APPEL</b> | <b>PS CASE/LOWER COURT CASE</b> |
|-----------|--------------------|---|---------------------------------|---------------------------------|
| 103       | CONTC/0009948/2023 | SATYABRATA SAHU, IAS<br>KARA RAGHUNATH<br>VS  | ADV<br>VS                       | //<br>//<br>0                   |
| 104       | CONTC/0009949/2023 | SATYABRATA SAHU, I.A.S<br>AJODHYANATH SAHU<br>VS                                    | ADV<br>VS                       | //<br>//<br>0                   |
| 105       | CONTC/0009950/2023 | SATYABRATA SAHU, I.A.S<br>TRILOCHAN PRADHAN<br>VS                                   | ADV.<br>VS                      | //<br>//<br>0                   |
| 106       | CONTC/0009951/2023 | SATYABRATA SAHU, IAS<br>RAJKISHORE CHOUDHURY<br>VS                                  | ADV<br>VS                       | //<br>//<br>0                   |
| 107       | CONTC/0009952/2023 | SATYABRATA SAHU, I.A.S<br>BALARAM MAHAPATRA<br>VS                                   | ADV.<br>VS                      | //<br>//<br>0                   |
| 108       | CONTC/0009953/2023 | SATYABRATA SAHU, IAS<br>N.LAXMINARAYAN<br>VS  | ADV<br>VS                       | //<br>//<br>0                   |
| 109       | CONTC/0009954/2023 | SATYABRATA SAHU, I.A.S<br>SATRUGHNA SINGH<br>VS                                     | ADV.<br>VS                      | //<br>//<br>0                   |
| 110       | CONTC/0009955/2023 | VINEET BHARDWAJ, COLLECTOR, MAYURBHANJ<br>HRUDANANDA PAHULEI<br>VS                  | ADV<br>VS                       | //<br>//<br>0                   |
| 111       | CONTC/0009956/2023 | ASWATHY S., I.A.S<br>CHITTARANJAN PANIGRAHI<br>VS                                   | ADV<br>VS                       | //<br>//<br>0                   |
| 112       | CONTC/0009957/2023 | ASWATHY S., I.A.S<br>KALPALATA MISHRA<br>VS   | ADV.<br>VS                      | //<br>//<br>0                   |
| 113       | CONTC/0009958/2023 | KHAGESWAR BEHERA, B.E.O., TALCHER<br>LAMBODAR SAHOO<br>VS<br>PANCHANAN NAYAK, O.A.S | ADV<br>VS<br>VS                 | //<br>//<br>0<br>//             |

## ORISSA HIGH COURT

### FILING REPORT AS ON :12/12/2023

| SL  | FILING NO          | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|---|--------------------------|--------------------------|
| 114 | CONTC/0009959/2023 | CH SRINIVAS RAO<br>VS<br>INDRAMANI TRIPATHY, DIRECTOR ST AND SC DEV. DEPT.  | HARIPAD MOHANTY<br>VS    | //<br>0                  |
| 115 | CONTC/0009960/2023 | RAJESH PERA<br>VS<br>VIJAYA AMRUTA KULENGA, I.A.S   | ADV<br>VS                | //<br>0                  |
| 116 | CONTC/0009961/2023 | PURNAMI BHOI<br>VS<br>MANISHA BANERJEE, I.A.S.  | ADV.<br>VS               | //<br>0                  |
| 117 | CONTC/0009962/2023 | TARABATI MIRDHA<br>VS<br>BRAJA KISHORE SAHOO, TAHASILDAR, ATTABIRA  | ADV.<br>VS               | //<br>0                  |
| 118 | CONTC/0009963/2023 | KANCHAN NAYAK<br>VS<br>LAGNAJIT BEHERA, TAHASILDAR, BHAPUR  | ADV.<br>VS               | //<br>0                  |
| 119 | CONTC/0009964/2023 | AJAYA KUMAR NAYAK<br>VS<br>SAMARTH BURMA, COLLECTOR, PURI   | PARSURAM DAS<br>VS       | //<br>0                  |
| 120 | CONTC/0009965/2023 | M/S. VARSHA CONSTRUCTION, CHHATISHGARH<br>VS<br>MAHENDRA MOHANTY, CHIEF ENGNR., ODISHA STATE POLICE HOUSING AND WELFARE CORPN. LTD. | ADV.<br>VS               | //<br>0                  |
| 121 | CONTC/0009966/2023 | HARAMOHAN MOHAPATRA<br>VS<br>VIR VIKRAM YADAV, IAS  | ADV.<br>VS               | //<br>0                  |
| 122 | CONTC/0009967/2023 | HRUDANANDA MAHANTA<br>VS<br>BRUNDABAN SATPATHY, DIRECTOR, ELEMENTARY EDUCATION, ODISHA  | adv<br>VS                | //<br>0                  |
| 123 | CONTC/0009968/2023 | RAJENDRA PRASAD JENA<br>VS<br>ASWATHY S., I.A.S.  | ADV.<br>VS               | //<br>0                  |
| 124 | CONTC/0009969/2023 | DIBAKAR TRIPATHY<br>VS<br>ANU GARG, I.A.S.  | ADV.<br>VS               | //<br>0                  |
| 125 | CONTC/0009970/2023 | ACHYUTA SAHU  | ADV.                     | //                       |

**ORISSA HIGH COURT****FILING REPORT AS ON :12/12/2023**

| SL  | FILING NO          | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|---|--------------------------|--------------------------|
|     |                    | VS  | VS                       | 0                        |
| 126 | CONTC/0009971/2023 | ANANYA DAS, I.A.S.<br>AMARENDRA PATNAYAK  | ADV.                     | //                       |
|     |                    | VS  | VS                       | 0                        |
| 127 | CONTC/0009972/2023 | ARAVINDA AGRAWAL, COMMISSIONER CUM SECY., HIGHER EDUCATION DEPT.<br>PREMARTHINI MOHANTY         | ADV.                     | //                       |
|     |                    | VS  | VS                       | 0                        |
| 128 | CONTC/0009973/2023 | NARAHARI SETHI, DIRECTOR, HIGHER EDUCATION DEPT.<br>SURYA NARAYAN SAHOO                         | ADV.                     | //                       |
|     |                    | VS  | VS                       | 0                        |
| 129 | CONTC/0009974/2023 | SABITA PRADHAN, VICE CHANCELLOR, JAGANNATH SANSKRIT VISWA VIDYALAYA, PURI<br>JUGAL KISHORE SAHU | ADV.                     | //                       |
|     |                    | VS  | VS                       | 0                        |
| 130 | CONTC/0009975/2023 | G. RAJESH, I.F.S.<br>SANTANU KUMAR NAYAK  | ADV.                     | //                       |
|     |                    | VS  | VS                       | 0                        |
| 131 | CONTC/0009976/2023 | ASWATHY S., I.A.S.<br>PURNA CHANDRA MAHARANA  | RAJJEET ROY              | //                       |
|     |                    | VS  | VS                       | 0                        |
| 132 | CONTC/0009977/2023 | NRUSINGH CHARAN SWAIN, O.A.S(SS)<br>TRILOCHAN SAHOO   | ADV.                     | //                       |
|     |                    | VS  | VS                       | 0                        |
| 133 | CONTC/0009978/2023 | ASWATHY S., I.A.S.<br>RAMESH CHANDRA SAHOO  | PRAVAT KUMAR PANDA       | //                       |
|     |                    | VS  | VS                       | 0                        |
| 134 | CONTC/0009979/2023 | ASWATHY S., I.A.S.<br>ALEKHA CHANDRA BARIK  | PRAVAT KUMAR PANDA       | //                       |
|     |                    | VS  | VS                       | 0                        |
| 135 | CONTC/0009980/2023 | ASWATHY S., I.A.S.<br>SUJATA MOHAPATRA  | PRAVAT KUMAR PANDA       | //                       |
|     |                    | VS  | VS                       | 0                        |
| 136 | CONTC/0009981/2023 | ASWATHY S., I.A.S.<br>DAMBARUDHAR PRADHAN   | PRAVAT KUMAR PANDA       | //                       |
|     |                    | VS  | VS                       | 0                        |

## ORISSA HIGH COURT

**FILING REPORT AS ON :12/12/2023**

| SL  | FILING NO          | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL   | PS CASE/LOWER COURT CASE |
|-----|--------------------|---|----------------------------|--------------------------|
| 137 | CONTC/0009982/2023 | ASWATHY S., I.A.S.<br>GUNAMANI SAHU<br>VS   | ADV.<br>VS                 | //<br>//<br>0            |
| 138 | CONTC/0009983/2023 | SUSHIL KUMAR LOHANI, I.A.S.<br>ARAKHITA GURU<br>VS  | ADV.<br>VS                 | //<br>//<br>0            |
| 139 | CONTC/0009984/2023 | SUSHIL KUMAR LOHANI, I.A.S.<br>PURNIMA BINDHANI<br>VS   | ADV.<br>VS                 | //<br>//<br>0            |
| 140 | CONTC/0009985/2023 | ANU GARG, I.A.S.<br>PRAFULLA KUMAR SAHU<br>VS   | ADV.<br>VS                 | //<br>//<br>0            |
| 141 | CONTC/0009986/2023 | ANU GARG, I.A.S.<br>MIR ARFAN ALLI<br>VS  | SURENDRA KUMAR SAHOO<br>VS | //<br>//<br>0            |
| 142 | CONTC/0009987/2023 | NIBEDITA PANI, O.E.S(1), D.E.O, JAJPUR<br>ISWAR PRASAD NANDA<br>VS                            | ADV.<br>VS                 | //<br>//<br>0            |
| 143 | CONTC/0009988/2023 | ARABIND AGARWAL, I.A.S.<br>ANANDA CHANDRA BEHERA<br>VS  | SURENDRA KUMAR SAHOO<br>VS | //<br>//<br>0            |
| 144 | CONTC/0009989/2023 | NIBEDITA PANI, O.E.S(1), D.E.O, JAJPUR<br>KAILASH CHANDRA BISWAL<br>VS                        | ADV.<br>VS                 | //<br>//<br>0            |
| 145 | CONTC/0009990/2023 | SHALINI PANDIT, COMMNR. CUM SECY., HEALTH AND FAMILY WELFARE DEPT.<br>BAIRAGI SATAPATHY<br>VS | SURENDRA KUMAR SAHOO<br>VS | //<br>//<br>0            |
| 146 | CONTC/0009991/2023 | NIBEDITA PANI, O.E.S(1), D.E.O, JAJPUR<br>HEMANTA KUMAR MISHRA<br>VS                          | SURENDRA KUMAR SAHOO<br>VS | //<br>//<br>0            |
| 147 | CONTC/0009992/2023 | GENDRA KUJUR, D.E.O, BOUDH<br>KAILASH CHANDRA LENKA<br>VS                                     | ADV<br>VS                  | //<br>//<br>0            |
|     |                    | ANU GARG, I.A.S   |                            | //                       |

## ORISSA HIGH COURT

**FILING REPORT AS ON :12/12/2023**

| SL  | FILING NO          | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL       | PS CASE/LOWER COURT CASE |
|-----|--------------------|--|--------------------------------|--------------------------|
| 148 | CONTC/0009993/2023 | SURENDRANATH GOUDA<br>VS<br>SUSHIL KUMAR LOHANI, I.A.S.  | ADV.<br>VS                     | //<br>0<br>//            |
| 149 | CONTC/0009994/2023 | DIBYANGSHU SEKHAR DUTTA<br>VS<br>SATYABRATA SAHU, I.A.S  | ADV<br>VS                      | //<br>0<br>//            |
| 150 | CONTC/0009995/2023 | LAKSHMAN NAYAK<br>VS<br>ANU GARG, I.A.S  | ADV<br>VS                      | //<br>0<br>//            |
| 151 | CONTC/0009996/2023 | SARAT CHANDRA TRIPATHY<br>VS<br>ANU GARG, I.A.S  | ADV<br>VS                      | //<br>0<br>//            |
| 152 | CONTC/0009997/2023 | SANJEEB KUMAR BARIK<br>VS<br>ER. PURNA CHANDRA RATH, SUPERINTENDING ENGINEER, ADDITIONAL CHIEF ENGINEER, CUTTACK | PRAJNA PRIYAMBADA<br>VS        | //<br>0                  |
| 153 | CONTC/0009998/2023 | YASOBANTA MALLIK<br>VS<br>MANORANJAN MALLICK, O.A.S(SS)  | PRAFULLA KUMAR MOHAPATRA<br>VS | //<br>0<br>//            |
| 154 | CONTC/0009999/2023 | SUDHIR KUMAR BEHERA<br>VS<br>VIR VIKRAM YADAV, I.A.S.  | ADV.<br>VS                     | //<br>0<br>//            |
| 155 | CONTC/0010000/2023 | SUBHASINI KARASUDHA PATNAIK<br>VS<br>SANJAYA KUMAR SINGH, I.A.S  | ADV<br>VS                      | //<br>0<br>//            |
| 156 | CONTC/0010001/2023 | SANTANU KUMAR BEHERA<br>VS<br>VIR VIKRAM YADAV, I.A.S.   | ADV.<br>VS                     | //<br>0<br>//            |
| 157 | CONTC/0010002/2023 | SUSANTI SAHU<br>VS<br>ARBIND SINGH, C.E.O.(ELECTRICAL), CESU, NOW TPCODL, BBSR                                   | D.C.SWAIN<br>VS                | //<br>0<br>//            |
| 158 | CONTC/0010003/2023 | SATYAPRIYA KHUNTIA<br>VS<br>SHALINI PANDIT, ADDL. CHIEF SECY., HEALTH AND FAMILY WELFARE DEPT., ODISHA           | ADV<br>VS                      | //<br>0<br>//            |
| 159 | CONTC/0010004/2023 | SANJUKTA BEHERA  | ADV.                           | //                       |

**ORISSA HIGH COURT**

**FILING REPORT AS ON :12/12/2023**

| <b>SL</b> | <b>FILING NO</b>   | <b>NAME OF PETNR./APPEL</b>  | <b>COUNSEL FOR PETNR./APPEL</b> | <b>PS CASE/LOWER COURT CASE</b> |
|-----------|--------------------|--|---------------------------------|---------------------------------|
|           |                    | VS   | VS                              | 0                               |
|           |                    | VIR VIKRAM YADAV, I.A.S.   |                                 | //                              |
| 160       | CONTC/0010005/2023 | RUPESH KUMAR PRADHAN   | ADV                             | //                              |
|           |                    | VS   | VS                              | 0                               |
|           |                    | SHALINI PANDIT, ADDL. CHIEF SECY., HEALTH AND FAMILY WELFARE DEPT., ODISHA                   |                                 | //                              |
| 161       | CONTC/0010006/2023 | TAPAN KUMAR BEHERA   | ADV.                            | //                              |
|           |                    | VS   | VS                              | 0                               |
|           |                    | VIR VIKRAM YADAV, I.A.S.   |                                 | //                              |
| 162       | CONTC/0010007/2023 | PRASANTA KUMAR DASH  | ADV                             | //                              |
|           |                    | VS   | VS                              | 0                               |
|           |                    | SHALINI PANDIT, ADDL. CHIEF SECY., HEALTH AND FAMILY WELFARE DEPT., ODISHA                   |                                 | //                              |
| 163       | CONTC/0010008/2023 | SAMBHU DEBNATH   | ADV                             | //                              |
|           |                    | VS   | VS                              | 0                               |
|           |                    | BHAKTA RANJAN MOHANTY, ENGINEER IN CHIEF, WATER RESOURCES DEPT., BBSR                        |                                 | //                              |
| 164       | CONTC/0010009/2023 | TAPAN KUMAR BEHERA   | ADV.                            | //                              |
|           |                    | VS   | VS                              | 0                               |
|           |                    | VIR VIKRAM YADAV, I.A.S.   |                                 | //                              |
| 165       | CONTC/0010010/2023 | PRABIR KUMAR DASH  | ADV                             | //                              |
|           |                    | VS   | VS                              | 0                               |
|           |                    | SHALINI PANDIT, ADDL. CHIEF SECY., HEALTH AND FAMILY WELFARE DEPT., ODISHA                   |                                 | //                              |
| 166       | CONTC/0010011/2023 | KAILASH CHANDRA SAHU   | ADV                             | //                              |
|           |                    | VS   | VS                              | 0                               |
|           |                    | SIBA PRASAD SAMANTARAY, PRINCIPAL, GOVERNMENT INDUSTRIAL TRAINING INSTITUTION, BHAWANIPATANA |                                 |                                 |
| 167       | CONTC/0010012/2023 | MOHAMMAD ABID  | ADV                             | //                              |
|           |                    | VS   | VS                              | 0                               |
|           |                    | USHA PADHEE, PRINCIPAL SECY. IN DEPT. OF SKILL DEVELOPMENT AND TECHNICAL EDUCATION, ODISHA   |                                 |                                 |
| 168       | CONTC/0010013/2023 | KUNJA BIHARI PATY  | ADV                             | //                              |
|           |                    | VS   | VS                              | 0                               |
|           |                    | SUSHANTA KUMAR DAS, I.A.S  |                                 | //                              |
| 169       | CONTC/0010014/2023 | DEBASIS PRIYARANJAN MAHANTY  | ADV                             | //                              |
|           |                    | VS   | VS                              | 0                               |
|           |                    | GOURI RANI NAIK, O.E.S, D.E.O, KEONJHAR  |                                 | //                              |
| 170       | CONTC/0010015/2023 | BISHNU CHARAN MOHANTY  | SUBRAT KUMAR KAR                | //                              |
|           |                    | VS   | VS                              | 0                               |

## ORISSA HIGH COURT

**FILING REPORT AS ON :12/12/2023**

| SL  | FILING NO          | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL        | PS CASE/LOWER COURT CASE               |
|-----|--------------------|--|---------------------------------|--|
| 171 | CONTC/0010016/2023 | HIMANSHU SHEKHAR, ROC CUM OFFICIAL LIQUIDATOR ORISSA HIGH COURT<br>MANOJ KUMAR MUKHI<br>VS | SUBRAT KUMAR KAR<br>VS          | //<br>//<br>()                         |
| 172 | CONTR/0000064/2023 | SUJIT KUMAR ROULA, SR. SUPTD., CIRCLE JAIL, BARIPADA<br>MD.SHAH FAISAL<br>VS               | ADV<br>VS                       | //<br>//0<br>()                        |
| 173 | CONTR/0000065/2023 | PRATYUSH DIWAKAR, I.P.S<br>SUSHANTA KUMAR PARIDA<br>VS                                     | ADV.<br>VS                      | //<br>//0<br>()                        |
| 174 | CRLA/0001347/2023  | SOUMENDRA PRIYADARSINI, IPS<br>KANDAN MURMU<br>VS  | PRAMOD KUMAR JENA<br>VS         | //<br>BALASORE TOWN /47 /2023<br>()    |
| 175 | CRLA/0001348/2023  | STATE OF ODISHA<br>DEEPAK PRADHAN<br>VS  | KAUSTUVA MOHANTY<br>VS          | //<br>GURUDIJHATIA /11 /2021<br>()     |
| 176 | CRLA/0001349/2023  | STATE OF ODISHA<br>BALARAM DALAI @ RAJA<br>VS  | DIPTIREKHA NANDA<br>VS          | //<br>KHURDA SADAR /104 /2020<br>()    |
| 177 | CRLA/0001350/2023  | STATE OF ODISHA<br>LUCKY @ LAXMAN SAHU<br>VS   | JNYANANANDA PANDA<br>VS         | //<br>THUAMUL RAMPUR /67 /2022<br>()   |
| 178 | CRLA/0001351/2023  | STATE OF ODISHA<br>ASWINI NAIK<br>VS   | RASHMIKANTA MAHALIK<br>VS       | //<br>SUNDARGARH TOWN /392 /2022<br>() |
| 179 | CRLA/0001352/2023  | STATE OF ODISHA<br>ASHOK NAYAK @ ASISH KUMAR NAYAK<br>VS                                   | SUSANTA KUMAR MISHRA<br>VS      | //<br>K.NUAGOAN /3 /2020<br>()         |
| 180 | CRLA/0001353/2023  | STATE OF ODISHA<br>RAJU SINGH<br>VS  | BHABANI SHANKAR DASPARIDA<br>VS | //<br>RAJGANGPUR /218 /2016<br>()      |
| 181 | CRLA/0001354/2023  | STATE OF ODISHA<br>ALEKHA NAYAK<br>VS  | PARTHA SARATHI DAS<br>VS        | //<br>HARICHANDANPUR /65 /2017<br>()   |
|     |                    | STATE OF ODISHA  |                                 | //                                     |



## ORISSA HIGH COURT

**FILING REPORT AS ON :12/12/2023**

| SL  | FILING NO          | NAME OF PETNR./APPEL                           | COUNSEL FOR PETNR./APPEL       | PS CASE/LOWER COURT CASE               |
|-----|--------------------|--|--------------------------------|--|
| 182 | CRLMA/0000503/2023 | SATYA NARAYAN PATRI<br>VS<br>STATE OF ODISHA   | UNMESH CHANDRA JENA<br>VS      | BHADRAK TOWN /189 /2022<br>()<br>//    |
| 183 | CRLMA/0000504/2023 | MRUTYUNJAYA SAHOO<br>VS<br>STATE OF ODISHA     | LAXMINARAYAN PATEL<br>VS       | PATTAMUNDAI /697 /2022<br>()<br>//     |
| 184 | CRLMA/0000505/2023 | FIROZ KHAN<br>VS<br>STATE OF ODISHA            | ADITI HOTA<br>VS               | / /0<br>()<br>//                       |
| 185 | CRLMC/0005351/2023 | MANJULATA MOHAPATRA<br>VS<br>STATE OF ODISHA   | UMA CHARAN MISHRA<br>VS        | NAYAPALLI P.S. /272 /2016<br>()<br>//  |
| 186 | CRLMC/0005352/2023 | PRASAD KUMAR NAYAK<br>VS<br>UNION OF INDIA     | VIVEKANANDA JENA<br>VS         | G.R.P.S.BALASORE /11 /2012<br>()<br>// |
| 187 | CRLMC/0005353/2023 | SANTILATA MISHRA<br>VS<br>STATE OF ODISHA      | KASINATH PATTNAIK<br>VS        | / /0<br>()<br>//                       |
| 188 | CRLMC/0005354/2023 | PRADEEP KUMAR GARNAIK<br>VS<br>STATE OF ODISHA | ARIJEET MISHRA<br>VS           | CHHENDIPADA /338 /2022<br>()<br>//     |
| 189 | CRLMC/0005355/2023 | AJIT KUMAR MALIK<br>VS<br>STATE OF ODISHA      | PRADEEP KUMAR DAS<br>VS        | DHUSURI /3 /2018<br>()<br>//           |
| 190 | CRLMC/0005356/2023 | SITA SAHU<br>VS<br>STATE OF ODISHA             | LAXMINARAYAN PATEL<br>VS       | / /0<br>()<br>//                       |
| 191 | CRLMC/0005357/2023 | NILA MADHAB NATH<br>VS<br>STATE OF ODISHA      | BIDYADHAR PANDA<br>VS          | SAMBALPUR SADAR /41 /2016<br>()<br>//  |
| 192 | CRLMC/0005358/2023 | BIKASH RANJAN KAR<br>VS<br>STATE OF ODISHA     | BIBHUTI BHUSAN CHOUDHURY<br>VS | / /0<br>()<br>//                       |
| 193 | CRLMC/0005359/2023 | KHELABANTA SAHOO                               | PABITRA KUMAR NAYAK            | HATIBARI /32 /2000                     |

## ORISSA HIGH COURT

### FILING REPORT AS ON :12/12/2023

| SL  | FILING NO          | NAME OF PETNR./APPEL                    | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE    |
|-----|--------------------|---|--------------------------|-----------------------------|
|     |                    | VS                                      | VS                       | ()                          |
|     |                    | STATE OF ODISHA                         |                          | //                          |
| 194 | CRLMC/0005360/2023 | BISHNU PADA SAHOO @ BISHNU CHARAN SAHOO | PRAFULLA KUMAR KAR       | MARINE PST TALCHUA /9 /2014 |
|     |                    | VS                                      | VS                       | ()                          |
|     |                    | STATE OF ODISHA                         |                          | //                          |
| 195 | CRLMC/0005361/2023 | SANTOSH BEHERA                          | SIVA SANKAR CHAINI       | LALBAG /289 /2019           |
|     |                    | VS                                      | VS                       | ()                          |
|     |                    | STATE OF ODISHA                         |                          | //                          |
| 196 | CRLMC/0005362/2023 | OM PRAKASH SINGH                        | ALOK KUMAR MOHAPATRA     | /338 /2022                  |
|     |                    | VS                                      | VS                       | ()                          |
|     |                    | STATE OF ODISHA                         |                          | //                          |
| 197 | CRLMC/0005363/2023 | KANHU CHARAN PADHI                      | ALOK KUMAR MOHAPATRA     | AIRPORT /338 /2022          |
|     |                    | VS                                      | VS                       | ()                          |
|     |                    | STATE OF ODISHA                         |                          | //                          |
| 198 | CRLMC/0005364/2023 | BABULI @ PRADIPTA BAYEE                 | BYOMAKESH TRIPATHY       | RAJKANIKA /178 /2019        |
|     |                    | VS                                      | VS                       | ()                          |
|     |                    | STATE OF ODISHA                         |                          | //                          |
| 199 | CRLMP/0002483/2023 | PRASANNA KUMAR MOHAPATRA                | LAXMIDHAR DASH           | / /0                        |
|     |                    | VS                                      | VS                       | ()                          |
|     |                    | STATE OF ODISHA                         |                          | //                          |
| 200 | CRLMP/0002484/2023 | SANJAY RANA                             | SAILABALA JENA           | / /0                        |
|     |                    | VS                                      | VS                       | ()                          |
|     |                    | STATE OF ODISHA                         |                          | //                          |
| 201 | CRLMP/0002485/2023 | SUKANTI PANIGRAHI                       | RAMA KRISHNA NAIK        | / /0                        |
|     |                    | VS                                      | VS                       | ()                          |
|     |                    | STATE OF ODISHA                         |                          | //                          |
| 202 | CRLMP/0002486/2023 | SRIDHAR BISWAL                          | GANESH PRASAD SAMAL      | / /0                        |
|     |                    | VS                                      | VS                       | ()                          |
|     |                    | STATE OF ODISHA                         |                          | //                          |
| 203 | CRLMP/0002487/2023 | SANIA JENA                              | DURGA PRASAD DHAL        | / /0                        |
|     |                    | VS                                      | VS                       | ()                          |
|     |                    | STATE OF ODISHA                         |                          | //                          |
| 204 | CRLMP/0002488/2023 | RINKU SAHA                              | SUSANTA KUMAR TRIPATHY   | / /0                        |
|     |                    | VS                                      | VS                       | ()                          |

## ORISSA HIGH COURT

**FILING REPORT AS ON :12/12/2023**

| SL  | FILING NO          | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL       | PS CASE/LOWER COURT CASE |
|-----|--------------------|---|--------------------------------|--------------------------|
| 205 | CRLMP/0002489/2023 | STATE OF ODISHA<br>SURATH ROUT<br>VS  | MANORANJAN PADHI<br>VS         | //<br>/0<br>()           |
| 206 | CRLMP/0002490/2023 | STATE OF ODISHA<br>BAPI NAYAK<br>VS   | M.R.KHATUA<br>VS               | //<br>/0<br>()           |
| 207 | CRLMP/0002491/2023 | STATE OF ODISHA<br>BIBHUDENDU MALLICK<br>VS   | SOUMYA MISHRA<br>VS            | //<br>/0<br>()           |
| 208 | CRLMP/0002492/2023 | STATE OF ODISHA<br>PADMANAV MOHARANA<br>VS  | P.K.ROUT<br>VS                 | //<br>/0<br>()           |
| 209 | CRLMP/0002493/2023 | STATE OF ODISHA<br>SIMADRI SRINIVASAMBA<br>VS   | SUNIL KUMAR PALAI<br>VS        | //<br>/0<br>()           |
| 210 | CRLMP/0002494/2023 | STATE OF ODISHA<br>NALINI RANJAN JENA<br>VS   | PRAFULLA KUMAR KAR<br>VS       | //<br>/0<br>()           |
| 211 | CRLMP/0002495/2023 | BANITA KUMARI JENA<br>RANJAN KIRO<br>VS   | GOURI KUMAR RATH<br>VS         | //<br>/0<br>()           |
| 212 | FAO/0000557/2023   | STATE OF ODISHA<br>HAREKRUSNA PANIGRAHI<br>VS   | DR. JITENDRA KUMAR LENKA<br>VS | //<br>/0<br>()           |
| 213 | FAO/0000558/2023   | STATE OF ODISHA<br>M/S. KHIMJI AND SONS<br>VS   | ANKITA MUKHERJI<br>VS          | //<br>/0<br>()           |
| 214 | MACA/0001217/2023  | M/S. KHIMJI RAMDAS INDIA PVT. LTD.<br>THE MANAGER, LEGAL M/S. BAJAJ ALLIANZ G.I.CO.<br>VS | ADAM ALI KHAN<br>VS            | //<br>/0<br>()           |
| 215 | MATA/0000434/2023  | ANJANA BEHERA<br>MANDAKINI KAR@RATH<br>VS   | JANGYA PRAKASH PARIDA<br>VS    | //<br>/0<br>()           |
|     |                    | SANTOSH KUMAR RATH  |                                | //                       |

**ORISSA HIGH COURT****FILING REPORT AS ON :12/12/2023**

| <b>SL</b> | <b>FILING NO</b>    | <b>NAME OF PETNR./APPEL</b>                                | <b>COUNSEL FOR PETNR./APPEL</b> | <b>PS CASE/LOWER COURT CASE</b> |
|-----------|---------------------|--|---------------------------------|---------------------------------|
| 216       | MATA/0000435/2023   | ADWAIT KUMAR PRADHAN<br>VS<br>SURAMA PRADHAN @ NAYAK       | RAGHUNATH DASMOHAPATRA<br>VS    | //<br>0<br>//                   |
| 217       | MATA/0000436/2023   | MALAYA PATRA<br>VS<br>USHARANI PATRA                       | ABAKASH NANDA.<br>VS            | //<br>0<br>//                   |
| 218       | MATA/0000437/2023   | TAPASWINI MOHANTY<br>VS<br>MANORANJAN RAJ                  | PRASANTA KUMAR DAS<br>VS        | //<br>0<br>//                   |
| 219       | RPFAM/0000432/2023  | SIBARAM @ SIBA SETHY<br>VS<br>RASHMITA SETHY               | SUNIL KUMAR PANDA<br>VS         | //<br>0<br>//                   |
| 220       | RSA/0000532/2023    | ETHALAPAKA JYOTHI<br>VS<br>TOKKA VIJAYA KUMAR              | P. V. BALAKRISHNA<br>VS         | //<br>0<br>//                   |
| 221       | RSA/0000533/2023    | POTNURU RAMA KRISHNA<br>VS<br>POTNURU PRASANALATA          | PRASANNA KUMAR MISHRA<br>VS     | //<br>0<br>//                   |
| 222       | RSA/0000534/2023    | PRASHANTA KUMAR SAHU<br>VS<br>NITA SAHU                    | ABINASH ROUTRAY<br>VS           | //<br>0<br>//                   |
| 223       | RSA/0000535/2023    | SUSAMA ACHARYA<br>VS<br>PRATIMA SATPATHY                   | BIBEKANANDA BHUYAN<br>VS        | //<br>0<br>//                   |
| 224       | RVWPET/0000469/2023 | M/S.HINDUSTAN COPPER LTD., KOLKATA<br>VS<br>UNION OF INDIA | ADV<br>VS                       | //<br>0<br>//                   |
| 225       | RVWPET/0000470/2023 | LAXMAN CHANDRA GIRI<br>VS<br>SABI DEO                      | MAMATA MOHANTY<br>VS            | //<br>0<br>//                   |
| 226       | TRP(C)/0000420/2023 | MADHUSMITA DAS<br>VS<br>SANJAY KUMAR DAS                   | PRADEEP KUMAR MOHANTY<br>VS     | //<br>0<br>//                   |
| 227       | TRP(C)/0000421/2023 | CHIRASMITA LENKA   | CHIRANJEEV BIDYABHUSHAN         | //                              |

## ORISSA HIGH COURT

**FILING REPORT AS ON :12/12/2023**

| SL  | FILING NO           | NAME OF PETNR./APPEL                           | COUNSEL FOR PETNR./APPEL    | PS CASE/LOWER COURT CASE |
|-----|---------------------|--|-----------------------------|--------------------------|
|     |                     | VS   | VS                          | 0                        |
| 228 | TRPCRL/0000120/2023 | SHIVA SHANKAR DEY<br>PRATISTHITA PRADHAN       | ANURAG PATI                 | //<br>/0                 |
|     |                     | VS   | VS                          | 0                        |
| 229 | TRPCRL/0000121/2023 | ANNAPURNA PRADHAN<br>MANASA KUMAR SATAPATHY    | NIRANJAN SINGH (1)          | //<br>SAMAL /51 /2022    |
|     |                     | VS   | VS                          | 0                        |
| 230 | WA/0003028/2023     | DRAUPADI DAS<br>ARUN KUMAR BISWAL              | DEEPAK KUMAR PANI           | //                       |
|     |                     | VS   | VS                          | 0                        |
| 231 | WA/0003029/2023     | STATE OF ODISHA<br>STATE OF ODISHA             | MANOJ KUMAR KHUNTIA,A.G.A   | //                       |
|     |                     | VS   | VS                          | 0                        |
| 232 | WA/0003030/2023     | SHESADEV CHAND<br>STATE OF ODISHA              | BIBHU PRASAD TRIPATHY,A.G.A | //                       |
|     |                     | VS   | VS                          | 0                        |
| 233 | WA/0003031/2023     | PRAFULLA KUMAR GIRI<br>STATE OF ODISHA         | SASWAT DAS,A.G.A            | //                       |
|     |                     | VS   | VS                          | 0                        |
| 234 | WA/0003032/2023     | SUBASHINI PATNAIK<br>STATE OF ODISHA           | DEBASIS MOHAPATRA, A.S.C.   | //                       |
|     |                     | VS   | VS                          | 0                        |
| 235 | WA/0003033/2023     | CHOUDHURY SUJIT KUMAR SAHOO<br>STATE OF ODISHA | DEBASIS MOHAPATRA,A.S.C     | //                       |
|     |                     | VS   | VS                          | 0                        |
| 236 | WA/0003034/2023     | PRAFULLA KUMAR ROUT<br>PRAMILA GOCHHAYAT       | RANJAN KUMAR NAYAK          | //                       |
|     |                     | VS   | VS                          | 0                        |
| 237 | WA/0003035/2023     | STATE OF ODISHA<br>STATE OF ODISHA             | DEBASIS MOHAPATRA, A.S.C.   | //                       |
|     |                     | VS   | VS                          | 0                        |
| 238 | WA/0003036/2023     | NARAHARI SAHOO<br>STATE OF ODISHA              | DEBASIS MOHAPATRA, A.S.C.   | //                       |
|     |                     | VS   | VS                          | 0                        |

**ORISSA HIGH COURT**

**FILING REPORT AS ON :12/12/2023**

| <b>SL</b> | <b>FILING NO</b>   | <b>NAME OF PETNR./APPEL</b>                                    | <b>COUNSEL FOR PETNR./APPEL</b> | <b>PS CASE/LOWER COURT CASE</b> |
|-----------|--------------------|--|---------------------------------|---------------------------------|
| 239       | WP(C)/0040609/2023 | SURENDRA NATH LENKA<br>GUNARAM MARNDI<br>VS<br>STATE OF ODISHA | DURGESH NARAYAN RATH<br>VS      | //<br>//<br>()                  |
| 240       | WP(C)/0040610/2023 | BEDAMATI KUMURA<br>VS<br>STATE OF ODISHA                       | DURGESH NARAYAN RATH<br>VS      | //<br>()                        |
| 241       | WP(C)/0040611/2023 | HIRALAL BEHERA<br>VS<br>STATE OF ODISHA                        | DURGESH NARAYAN RATH<br>VS      | //<br>()                        |
| 242       | WP(C)/0040612/2023 | RAGHUNATH TUDU<br>VS<br>STATE OF ODISHA                        | DURGESH NARAYAN RATH<br>VS      | //<br>()                        |
| 243       | WP(C)/0040613/2023 | MALATI SAMURAI<br>VS<br>STATE OF ODISHA                        | DURGESH NARAYAN RATH<br>VS      | //<br>()                        |
| 244       | WP(C)/0040614/2023 | CHANDRASENA LIMA<br>VS<br>STATE OF ODISHA                      | HARA PRASAD RATH<br>VS          | //<br>()                        |
| 245       | WP(C)/0040615/2023 | MAYADHAR BISWAL<br>VS<br>CHAIRMAN CUM MD, OSRTC, BBSR          | SUBRATA MISHRA<br>VS            | //<br>()                        |
| 246       | WP(C)/0040616/2023 | BABAJI SRICHANDAN<br>VS<br>STATE OF ODISHA                     | SOUMYA MISHRA<br>VS             | //<br>()                        |
| 247       | WP(C)/0040617/2023 | SIBANANDA SAHOO<br>VS<br>BDA, KHURDA                           | SUBRATA MISHRA<br>VS            | //<br>()                        |
| 248       | WP(C)/0040618/2023 | SUDEEPA BEHERA<br>VS<br>STATE OF ODISHA                        | SATYA PRAKASH NATH<br>VS        | //<br>()                        |
| 249       | WP(C)/0040619/2023 | SATYA NANDA<br>VS<br>THE STATE OF ODISHA                       | MANORANJAN MOHAPATRA<br>VS      | //<br>()                        |

## ORISSA HIGH COURT

**FILING REPORT AS ON :12/12/2023**

| SL  | FILING NO          | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL       | PS CASE/LOWER COURT CASE |
|-----|--------------------|--|--------------------------------|--------------------------|
| 250 | WP(C)/0040620/2023 | KABERI PANIGRAHI<br>VS<br>STATE OF ODISHA  | SATYA PRAKASH NATH<br>VS       | //<br>0<br>//            |
| 251 | WP(C)/0040621/2023 | ARDHENDU SHEKHAR SAHOO<br>VS<br>STATE OF ODISHA  | SATYA PRAKASH NATH<br>VS       | //<br>0<br>//            |
| 252 | WP(C)/0040622/2023 | ASHUTOSH KAR<br>VS<br>STATE OF ODISHA  | SATYA PRAKASH NATH<br>VS       | //<br>0<br>//            |
| 253 | WP(C)/0040623/2023 | BHAGIRATHI PANDA<br>VS<br>STATE OF ODISHA  | AJAYA KUMAR JENA<br>VS         | //<br>0<br>//            |
| 254 | WP(C)/0040624/2023 | AJAYA KUMAR PRADHAN<br>VS<br>STATE OF ODISHA   | SATYA PRAKASH NATH<br>VS       | //<br>0<br>//            |
| 255 | WP(C)/0040625/2023 | SURENDRA SAHOO<br>VS<br>THE DIVISIONAL OFFICER, (ELECT.), TPCODL                             | SANTOSH CHANDRA ATABUDHI<br>VS | //<br>0<br>//            |
| 256 | WP(C)/0040626/2023 | ITISMA PANI<br>VS<br>STATE OF ODISHA   | SATYA PRAKASH NATH<br>VS       | //<br>0<br>//            |
| 257 | WP(C)/0040627/2023 | SUBRAT KUMAR DAS<br>VS<br>STATE OF ODISHA  | SOUMYA RANJAN DAS<br>VS        | //<br>0<br>//            |
| 258 | WP(C)/0040628/2023 | PRAGNYAPARAMITA RAUTARA<br>VS<br>STATE OF ODISHA   | SATYA PRAKASH NATH<br>VS       | //<br>0<br>//            |
| 259 | WP(C)/0040629/2023 | ULLAS SAHOO<br>VS<br>STATE OF ODISHA   | SATYA PRAKASH NATH<br>VS       | //<br>0<br>//            |
| 260 | WP(C)/0040630/2023 | SARAT CHANDRA SAHOO<br>VS<br>THE CHAIRMAN, ODISHA RURAL HOUSING DEVELOPMENT CORP. LTD., BBSR | PRASANTA KUMAR DAS<br>VS       | //<br>0<br>//            |
| 261 | WP(C)/0040631/2023 | SATYANARAYAN COLLEGE OF PHARMACY, MALKANGIRI   | SATYA PRAKASH NATH             | //                       |

## ORISSA HIGH COURT

### FILING REPORT AS ON :12/12/2023

| SL  | FILING NO          | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|--|--------------------------|--------------------------|
|     |                    | VS   | VS                       | 0                        |
| 262 | WP(C)/0040632/2023 | DIRECTORATE OF MEDICAL EDUCATION AND TRAINING, BBSR<br>MANMATH KUMAR PATRA           | PRASANTA KUMAR DAS       | //                       |
|     |                    | VS   | VS                       | 0                        |
| 263 | WP(C)/0040633/2023 | THE CHAIRMAN, ORHDCL, BBSR<br>SREEKANTA DAS  | PRASHANTA KUMAR DAS      | //                       |
|     |                    | VS   | VS                       | 0                        |
| 264 | WP(C)/0040634/2023 | THE CHAIRMAN, ODISHA RURAL HOUSING DEVELOPMENT CORP. LTD., BBSR<br>RAMAKANTA SAHOO   | PRASHANTA KUMAR DAS      | //                       |
|     |                    | VS   | VS                       | 0                        |
| 265 | WP(C)/0040635/2023 | THE CHAIRMAN, ODISHA RURAL HOUSING DEVELOPMENT CORP. LTD., BBSR<br>AMARENDRA PATI    | PRASHANTA KUMAR DAS      | //                       |
|     |                    | VS   | VS                       | 0                        |
| 266 | WP(C)/0040636/2023 | THE CHAIRMAN, ODISHA RURAL HOUSING DEVELOPMENT CORP. LTD., BBSR<br>SUKANTA MAHAPATRA | PRAMOD KUMAR NAYAK       | //                       |
|     |                    | VS   | VS                       | 0                        |
| 267 | WP(C)/0040637/2023 | STATE OF ODISHA<br>ASHISH RANAJN NAYAK   | SYAMALENDU PATTNAIK      | //                       |
|     |                    | VS   | VS                       | 0                        |
| 268 | WP(C)/0040638/2023 | R.T.O. CUTTACK<br>M/S KOSHALA UDYOG, ROURKELA  | KSHIROD KUMAR SAHOO      | //                       |
|     |                    | VS   | VS                       | 0                        |
| 269 | WP(C)/0040639/2023 | STATE OF ORISSA<br>ASHISH RANJAN NAYAK   | SYAMALENDU PATTNAIK      | //                       |
|     |                    | VS   | VS                       | 0                        |
| 270 | WP(C)/0040640/2023 | R.T.O. CUTTACK<br>GOURA CHANDRA MISHRA   | SOUGAT DASH              | //                       |
|     |                    | VS   | VS                       | 0                        |
| 271 | WP(C)/0040641/2023 | STATE OF ODISHA<br>ARUNKANTA RANASINGH   | SATYA PRAKASH NATH       | //                       |
|     |                    | VS   | VS                       | 0                        |
| 272 | WP(C)/0040642/2023 | STATE OF ODISHA<br>PATNESWARI RICE MILL, BOLANGIR                                    | AMIYA KUMAR MOHANTY (A)  | //                       |
|     |                    | VS   | VS                       | 0                        |



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**FILING REPORT AS ON :12/12/2023**

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|-----|--------------------|---|--------------------------------|--------------------------|
| 273 | WP(C)/0040643/2023 | CHAIRPERSON, DEBTS RECOVERY APPELLATE TRIBUNAL, KOLKATA<br>DR. PRANATI SATAPATHY<br>VS<br>STATE OF ODISHA | SRIDHAR RATH<br>VS             | //<br>//<br>0<br>//      |
| 274 | WP(C)/0040644/2023 | ABINASH BALLARSINGH<br>VS<br>STATE OF ODISHA  | SATYA PRAKASH NATH<br>VS       | //<br>0<br>//            |
| 275 | WP(C)/0040645/2023 | RAMESH JENA DEO<br>VS<br>STATE OF ODISHA  | MANORANJAN PADHY<br>VS         | //<br>0<br>//            |
| 276 | WP(C)/0040646/2023 | ARJUN MALLIK<br>VS<br>STATE OF ODISHA   | LAXMIKANTA MOHANTY<br>VS       | //<br>0<br>//            |
| 277 | WP(C)/0040647/2023 | JAYASHREE BEHERA<br>VS<br>STATE OF ODISHA   | ACHYUTANANDA PATTANAİK<br>VS   | //<br>0<br>//            |
| 278 | WP(C)/0040648/2023 | SARAT KUMAR NAYAK<br>VS<br>STATE OF ODISHA  | LAXMIKANTA MOHANTY<br>VS       | //<br>0<br>//            |
| 279 | WP(C)/0040649/2023 | SATYABADI PADHI<br>VS<br>STATE OF ODISHA  | GOURI MOHAN RATH<br>VS         | //<br>0<br>//            |
| 280 | WP(C)/0040650/2023 | M/S. THIRUBALA CHEMICALS PVT LTD. KHURDA<br>VS<br>THE CHIEF SECY. GOVT. OF ODISHA                         | ANAND CHANDRA SWAIN<br>VS      | //<br>0<br>//            |
| 281 | WP(C)/0040651/2023 | BHIMASEN KHUNTIA<br>VS<br>STATE OF ODISHA   | PRAFULLA KUMAR MOHAPATRA<br>VS | //<br>0<br>//            |
| 282 | WP(C)/0040652/2023 | DUSASAN SAHOO<br>VS<br>STATE OF ODISHA  | DR. JITENDRA KUMAR LENKA<br>VS | //<br>0<br>//            |
| 283 | WP(C)/0040653/2023 | RABINARAYAN MALLICK<br>VS<br>STATE OF ODISHA  | PRAFULLA KUMAR MOHAPATRA<br>VS | //<br>0<br>//            |

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| <b>SL</b> | <b>FILING NO</b>   | <b>NAME OF PETNR./APPEL</b>                                 | <b>COUNSEL FOR PETNR./APPEL</b> | <b>PS CASE/LOWER COURT CASE</b> |
|-----------|--------------------|---|---------------------------------|---------------------------------|
| 284       | WP(C)/0040654/2023 | UTTAM KUMAR GHOSH<br>VS<br>STATE OF ODISHA                  | HARA PRASAD RATH<br>VS          | //<br>0<br>//                   |
| 285       | WP(C)/0040655/2023 | SATRUGHANA SAHOO<br>VS<br>STATE OF ODISHA                   | PRAFULLA KUMAR KAR<br>VS        | //<br>0<br>//                   |
| 286       | WP(C)/0040656/2023 | PRAMILA NAYAK<br>VS<br>STATE OF ODISHA                      | PRAFULLA KUMAR MOHAPATRA<br>VS  | //<br>0<br>//                   |
| 287       | WP(C)/0040657/2023 | NIHAR KANTI MISHRA<br>VS<br>STATE OF ODISHA                 | KOUSIK ANANDA GURU<br>VS        | //<br>0<br>//                   |
| 288       | WP(C)/0040658/2023 | B. CH. PANDA @ BINOD CHANDRA PANDA<br>VS<br>STATE OF ODISHA | PRAFULLA KUMAR MOHAPATRA<br>VS  | //<br>0<br>//                   |
| 289       | WP(C)/0040659/2023 | SAMIR KUMAR PRADHAN<br>VS<br>STATE OF ODISHA                | PRAFULLA KUMAR MOHAPATRA<br>VS  | //<br>0<br>//                   |
| 290       | WP(C)/0040660/2023 | MANOJ BEHERA<br>VS<br>STATE OF ODISHA                       | RABI NARAYAN BEHERA<br>VS       | //<br>0<br>//                   |
| 291       | WP(C)/0040661/2023 | BIPIN NAYAK @ PIPIN<br>VS<br>COLLECTOR, KENDRAPARA          | SURESH KUMAR JENA<br>VS         | //<br>0<br>//                   |
| 292       | WP(C)/0040662/2023 | MANOJ BEHERA<br>VS<br>STATE OF ODISHA                       | RABI NARAYAN BEHERA<br>VS       | //<br>0<br>//                   |
| 293       | WP(C)/0040663/2023 | SUBHA PRAKASH CHINHARA<br>VS<br>STATE OF ODISHA             | GYANARANJAN SETHI<br>VS         | //<br>0<br>//                   |
| 294       | WP(C)/0040664/2023 | DEBASISH MISHRA<br>VS<br>STATE OF ODISHA                    | SANTOSH KUMAR SWAIN<br>VS       | //<br>0<br>//                   |
| 295       | WP(C)/0040665/2023 | SWARAJ TRIPATHY   | SATYABRATA MOHANTY              | //                              |

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| SL  | FILING NO          | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|---|--------------------------|--------------------------|
|     |                    | VS  | VS                       | 0                        |
| 296 | WP(C)/0040666/2023 | GOVT. OF ODISHA<br>PRASANTA KUMAR NATH  | UMA CHARAN MISHRA        | //                       |
|     |                    | VS  | VS                       | 0                        |
| 297 | WP(C)/0040667/2023 | SUJATA MATI<br>PRAVASH CHANDRA SAHU   | SATYABRATA MOHANTY       | //                       |
|     |                    | VS  | VS                       | 0                        |
| 298 | WP(C)/0040668/2023 | STATE OF ODISHA<br>PURNA CHANDRA SAHOO  | AMIYA KUMAR TARAI        | //                       |
|     |                    | VS  | VS                       | 0                        |
| 299 | WP(C)/0040669/2023 | STATE OF ODISHA<br>SUNA DEI @ SUNA SAHOO  | ARUPANANDA GOSWAMY       | //                       |
|     |                    | VS  | VS                       | 0                        |
| 300 | WP(C)/0040670/2023 | STATE OF ODISHA<br>SUVENDU PANI   | AMIYA KUMAR TARAI        | //                       |
|     |                    | VS  | VS                       | 0                        |
| 301 | WP(C)/0040671/2023 | THE SECY., GOVT. OF INDIA, DEPT. OF SCHOOL EDUCATION AND LITERACY H.R DEVELOPMENT., NEW DELHI<br>PUSPAKANTI NAYAK | ARUPANANDA GOSWAMY       | //                       |
|     |                    | VS  | VS                       | 0                        |
| 302 | WP(C)/0040672/2023 | STATE OF ODISHA<br>RUCHIRA MISHRA   | AMIYA KUMAR TARAI        | //                       |
|     |                    | VS  | VS                       | 0                        |
| 303 | WP(C)/0040673/2023 | THE SECY., GOVT. OF INDIA, DEPT. OF SCHOOL EDUCATION AND LITERACY H.R DEVELOPMENT, NEW DELHI<br>MANORAMA JENA     | ARUPANANDA GOSWAMY       | //                       |
|     |                    | VS  | VS                       | 0                        |
| 304 | WP(C)/0040674/2023 | STATE OF ODISHA<br>JALADHAR SAHU  | SANGRAM KUMAR SINGH      | //                       |
|     |                    | VS  | VS                       | 0                        |
| 305 | WP(C)/0040675/2023 | D.G OF POLICE, CRPF, NEW DELHI<br>SANGRAM KESHARI MISHRA  | DEBASISH PATTANAIK       | //                       |
|     |                    | VS  | VS                       | 0                        |
| 306 | WP(C)/0040676/2023 | M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD., CHENNAI<br>MANOJ BEHERA  | RABI NARAYAN BEHERA      | //                       |
|     |                    | VS  | VS                       | 0                        |

**ORISSA HIGH COURT****FILING REPORT AS ON :12/12/2023**

| <b>SL</b> | <b>FILING NO</b>   | <b>NAME OF PETNR./APPEL</b>  | <b>COUNSEL FOR PETNR./APPEL</b> | <b>PS CASE/LOWER COURT CASE</b> |
|-----------|--------------------|--|---------------------------------|---------------------------------|
| 307       | WP(C)/0040677/2023 | STATE OF ODISHA<br>RUTUPARNA SAHU<br>VS                              | SARATHI JYOTI MOHANTY<br>VS     | //<br>//<br>0                   |
| 308       | WP(C)/0040678/2023 | CHIEF MANAGER, RECOVERY, INDIAN BANK, CUTTACK<br>LAXMAN BEHERA<br>VS | RABI NARAYAN BEHERA<br>VS       | //<br>//<br>0                   |
| 309       | WP(C)/0040679/2023 | STATE OF ODISHA<br>K.SARBESH DORA<br>VS                              | RABI NARAYAN BEHERA<br>VS       | //<br>//<br>0                   |
| 310       | WP(C)/0040680/2023 | STATE OF ODISHA<br>BHABANI SINHARI<br>VS                             | KOUSIK ANANDA GURU<br>VS        | //<br>//<br>0                   |
| 311       | WP(C)/0040681/2023 | STATE OF ODISHA<br>GAURA THANDAR<br>VS                               | AMITAV DAS<br>VS                | //<br>//<br>0                   |
| 312       | WP(C)/0040682/2023 | STATE OF ODISHA<br>BANI RAY<br>VS                                    | KOUSIK ANANDA GURU<br>VS        | //<br>//<br>0                   |
| 313       | WP(C)/0040683/2023 | STATE OF ODISHA<br>DEBENDRA MANDAL<br>VS                             | AMITAV DAS<br>VS                | //<br>//<br>0                   |
| 314       | WP(C)/0040684/2023 | STATE OF ODISHA<br>GANESHRAM PANIGRAHI<br>VS                         | TIKERAM MEHER<br>VS             | //<br>//<br>0                   |
| 315       | WP(C)/0040685/2023 | STATE OF ODISHA<br>ABHIMANYU BISWAL<br>VS                            | PRAVAT KUMAR MUDULI<br>VS       | //<br>//<br>0                   |
| 316       | WP(C)/0040686/2023 | SANMAYA PARIDA<br>T.V. RAJYALAXMI<br>VS                              | S.K.SAMAL<br>VS                 | //<br>//<br>0                   |
| 317       | WP(C)/0040687/2023 | STATE OF ODISHA<br>MANAS MUKHI<br>VS                                 | MANAS PATI<br>VS                | //<br>//<br>0                   |
|           |                    | STATE OF ODISHA  |                                 | //                              |

## ORISSA HIGH COURT

**FILING REPORT AS ON :12/12/2023**

| SL  | FILING NO          | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL    | PS CASE/LOWER COURT CASE |
|-----|--------------------|---|-----------------------------|--------------------------|
| 318 | WP(C)/0040688/2023 | GHANASHYAM MAHANTA<br>VS<br>STATE OF ODISHA   | SUSHANTA KUMAR MISHRA<br>VS | //<br>0<br>//            |
| 319 | WP(C)/0040689/2023 | TARANISEN GIRI<br>VS<br>STATE OF ODISHA   | SUSHANTA KUMAR MISHRA<br>VS | //<br>0<br>//            |
| 320 | WP(C)/0040690/2023 | RAGHUNATH MAHANTA<br>VS<br>STATE OF ODISHA  | SUSHANTA KUMAR MISHRA<br>VS | //<br>0<br>//            |
| 321 | WP(C)/0040691/2023 | NAMITARANI MOHARANA<br>VS<br>STATE OF ODISHA  | SAUBHAGYA KUMAR SAMAL<br>VS | //<br>0<br>//            |
| 322 | WP(C)/0040692/2023 | GOURI KHILLO<br>VS<br>STATE OF ODISHA   | NIRANJAN LENKA<br>VS        | //<br>0<br>//            |
| 323 | WP(C)/0040693/2023 | SARAT CHANDRA MAJHI<br>VS<br>STATE OF ODISHA  | SUSHANTA KUMAR MISHRA<br>VS | //<br>0<br>//            |
| 324 | WP(C)/0040694/2023 | PYARIMOHAN BEHERA<br>VS<br>STATE OF ODISHA  | SUSHANTA KUMAR MISHRA<br>VS | //<br>0<br>//            |
| 325 | WP(C)/0040695/2023 | ROJALIN DAS<br>VS<br>STATE OF ODISHA  | SAUBHAGYA KUMAR SAMAL<br>VS | //<br>0<br>//            |
| 326 | WP(C)/0040696/2023 | DUSASHAN BEHERA<br>VS<br>STATE OF ODISHA  | RABI NARAYAN BEHERA<br>VS   | //<br>0<br>//            |
| 327 | WP(C)/0040697/2023 | MANOJ BEHERA<br>VS<br>STATE OF ODISHA   | RABI NARAYAN BEHERA<br>VS   | //<br>0<br>//            |
| 328 | WP(C)/0040698/2023 | KESHAB KRISHNA MAHARANA<br>VS<br>GENERAL MANAGER, ODISHA STATE AGRICULTURAL MARKETING BOARD, KHURDA | AMITAV DAS<br>VS            | //<br>0<br>//            |
| 329 | WP(C)/0040699/2023 | SUDHIR MAJHI  | AMITAV DAS                  | //                       |

**ORISSA HIGH COURT**

**FILING REPORT AS ON :12/12/2023**

| SL  | FILING NO          | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL   | PS CASE/LOWER COURT CASE |
|-----|--------------------|---|----------------------------|--------------------------|
|     |                    | VS  | VS                         | 0                        |
|     |                    | STATE OF ODISHA   |                            | //                       |
| 330 | WP(C)/0040700/2023 | SARADA KUMARI DIXIT   | NIRA SUNDAR PANDA          | //                       |
|     |                    | VS  | VS                         | 0                        |
|     |                    | COMMNR. CUM SECY. TO GOVT. OF ODISHA, WOMEN AND CHILD DEVELOPMENT DEPT., BBSR |                            | //                       |
| 331 | WP(C)/0040701/2023 | RAMAKANTA KAR   | SURENDRA PRASAD BARIK      | //                       |
|     |                    | VS  | VS                         | 0                        |
|     |                    | STATE OF ODISHA   |                            | //                       |
| 332 | WP(C)/0040702/2023 | NAMITA SWAIN  | AVIJIT PATNAIK             | //                       |
|     |                    | VS  | VS                         | 0                        |
|     |                    | STATE OF ODISHA   |                            | //                       |
| 333 | WP(C)/0040703/2023 | M/S BINAYAK NURSING HOME PVT. LTD., BHADRAK                                   | SIBANARAYAN BISWAL         | //                       |
|     |                    | VS  | VS                         | 0                        |
|     |                    | CHIEF MANAGER AND AO, UNION BANK OF INDIA, BHADRAK                            |                            | //                       |
| 334 | WP(C)/0040704/2023 | ASHOK KUMAR PAL   | TRILOCHAN BARIK            | //                       |
|     |                    | VS  | VS                         | 0                        |
|     |                    | STATE OF ODISHA   |                            | //                       |
| 335 | WP(C)/0040705/2023 | BINOD RANA  | LALIT KUMAR MAHARANA       | //                       |
|     |                    | VS  | VS                         | 0                        |
|     |                    | STATE OF ODISHA   |                            | //                       |
| 336 | WP(C)/0040706/2023 | SHREE PADARESHWAR DEB BIJE, BHIMAPUR, BBSR                                    | ASHOK KUMAR MOHAPATRA      | //                       |
|     |                    | VS  | VS                         | 0                        |
|     |                    | STATE OF ODISHA   |                            | //                       |
| 337 | WP(C)/0040707/2023 | KISHOR CHANDRA SAMAL  | DHANESWAR BEHERA           | //                       |
|     |                    | VS  | VS                         | 0                        |
|     |                    | STATE OF ODISHA   |                            | //                       |
| 338 | WP(C)/0040708/2023 | PRAMOD KUMAR DAS  | SUSHANT KUMAR PRADHAN (3 ) | //                       |
|     |                    | VS  | VS                         | 0                        |
|     |                    | STATE OF ODISHA   |                            | //                       |
| 339 | WP(C)/0040709/2023 | SANJAYA KUMAR PRUSTY  | DHANESWAR BEHERA           | //                       |
|     |                    | VS  | VS                         | 0                        |
|     |                    | STATE OF ODISHA   |                            | //                       |
| 340 | WP(C)/0040710/2023 | KADAMBINI NAYAK   | SUSHANT KUMAR PRADHAN (3 ) | //                       |
|     |                    | VS  | VS                         | 0                        |

**ORISSA HIGH COURT**

**FILING REPORT AS ON :12/12/2023**

| SL  | FILING NO          | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL   | PS CASE/LOWER COURT CASE |
|-----|--------------------|--|----------------------------|--------------------------|
| 341 | WP(C)/0040711/2023 | STATE OF ODISHA<br>M/S. BIRAJA NANDAN MISHRA<br>VS   | KAJAL SAHOO<br>VS          | //<br>//<br>()           |
| 342 | WP(C)/0040712/2023 | JOINT COMMISSIONER OF STATE TAX(APPEAL),CUTTACK<br>MOHESWAR MAHANTA<br>VS                    | DHANESWAR BEHERA<br>VS     | //<br>//<br>()           |
| 343 | WP(C)/0040713/2023 | STATE OF ODISHA<br>HRUSHIKESH PRADHAN<br>VS  | DHANESWAR BEHERA<br>VS     | //<br>//<br>()           |
| 344 | WP(C)/0040714/2023 | STATE OF ODISHA<br>NARESH MEHER<br>VS  | DURGESH NARAYAN RATH<br>VS | //<br>//<br>()           |
| 345 | WP(C)/0040715/2023 | STATE OF ODISHA<br>MAHADEV PRADHAN<br>VS   | DHANESWAR BEHERA<br>VS     | //<br>//<br>()           |
| 346 | WP(C)/0040716/2023 | STATE OF ODISHA<br>SATYABHAMA MAHANTA<br>VS  | KUNJA SUNDAR DAS<br>VS     | //<br>//<br>()           |
| 347 | WP(C)/0040717/2023 | STATE OF ODISHA<br>LINGARAJ KHAMARI<br>VS  | DHANESWAR BEHERA<br>VS     | //<br>//<br>()           |
| 348 | WP(C)/0040718/2023 | STATE OF ODISHA<br>THE MANAGING DIRECTOR, ODISHA SMALL INDUSTRIES CORPORATION, CUTTACK<br>VS | RESIDENT JUDGE, CHUO<br>VS | //<br>//<br>()           |
| 349 | WP(C)/0040719/2023 | PANKAJ KUMAR RAJGURU<br>SUSHREETA BARICK<br>VS   | LAXMIKANTA MOHANTY<br>VS   | //<br>//<br>()           |
| 350 | WP(C)/0040720/2023 | STATE OF ODISHA<br>ANJAN KUMAR MAHARANA<br>VS  | DHANESWAR BEHERA<br>VS     | //<br>//<br>()           |
| 351 | WP(C)/0040721/2023 | STATE OF ODISHA<br>JYOTIRMAYEE PANDA<br>VS   | JYOTIRMAY GUPTA<br>VS      | //<br>//<br>()           |
|     |                    | STATE OF ODISHA  |                            | //                       |

## ORISSA HIGH COURT

### FILING REPORT AS ON :12/12/2023

| SL  | FILING NO          | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL       | PS CASE/LOWER COURT CASE |
|-----|--------------------|--|--------------------------------|--------------------------|
| 352 | WP(C)/0040722/2023 | MANOJ KUMAR SWAIN<br>VS<br>STATE OF ODISHA   | DHANESWAR BEHERA<br>VS         | //<br>0<br>//            |
| 353 | WP(C)/0040723/2023 | SALGADIA HAPPY AND HOLY HOME SOCIETY, BBSR.<br>VS<br>DIST. ADMINISTRATION, DHENKANAL | DR. SIMANCHALLA RANJIT<br>VS   | //<br>0<br>//            |
| 354 | WP(C)/0040724/2023 | RADHARANI GIRI @ KUNDA<br>VS<br>STATE OF ODISHA                                      | DURGA PRASAD JENA<br>VS        | //<br>0<br>//            |
| 355 | WP(C)/0040725/2023 | KSHIROD KUMAR DASH<br>VS<br>STATE OF ODISHA  | DHANESWAR BEHERA<br>VS         | //<br>0<br>//            |
| 356 | WP(C)/0040726/2023 | M/S. SNEHA ELECTRICALS, BHADRAK<br>VS<br>COMMNR. OF CT AND GST. CUTTACK              | PRADEEP KUMAR DAS<br>VS        | //<br>0<br>//            |
| 357 | WP(C)/0040727/2023 | NAMITA KANUNGO<br>VS<br>CHIEF GENERAL MANAGER, BANK OF INDIA, CUTTACK                | SOUMYA RANJAN MOHANTY<br>VS    | //<br>0<br>//            |
| 358 | WP(C)/0040728/2023 | KANHU CHARAN CHAND<br>VS<br>STATE OF ODISHA  | ANAM CHARAN PANDA<br>VS        | //<br>0<br>//            |
| 359 | WP(C)/0040729/2023 | SAGUPTA PARWEEN @ S. PARWEEN<br>VS<br>UTKAL UNIVERSITY, BBSR                         | PRASANTA KUMAR SATAPATHY<br>VS | //<br>0<br>//            |
| 360 | WP(C)/0040730/2023 | LAXMIDHAR SAHU<br>VS<br>STATE OF ODISHA  | KAPILA CHARAN NAYAK<br>VS      | //<br>0<br>//            |
| 361 | WP(C)/0040731/2023 | BIRANCHI NARAYAN MOHAPATRA<br>VS<br>STATE OF ODISHA                                  | ANAM CHARAN PANDA<br>VS        | //<br>0<br>//            |
| 362 | WP(C)/0040732/2023 | LAXMIDHAR SAHU<br>VS<br>STATE OF ODISHA  | KAPILA CHARAN NAYAK<br>VS      | //<br>0<br>//            |
| 363 | WP(C)/0040733/2023 | KEDAR CHANDRA BARIK  | DHIRENDRA KUMAR MOHAPATRA      | //                       |



**ORISSA HIGH COURT**

**FILING REPORT AS ON :12/12/2023**

| <b>SL</b> | <b>FILING NO</b>   | <b>NAME OF PETNR./APPEL</b>   | <b>COUNSEL FOR PETNR./APPEL</b> | <b>PS CASE/LOWER COURT CASE</b> |
|-----------|--------------------|---|---------------------------------|---------------------------------|
|           |                    | VS  | VS                              | 0                               |
| 364       | WP(C)/0040734/2023 | COLLECTOR, SUNDARGARH<br>M.NEELAKANTAM  | ANAM CHARAN PANDA               | //                              |
|           |                    | VS  | VS                              | 0                               |
| 365       | WP(C)/0040735/2023 | STATE OF ODISHA<br>LAXMIDHAR SAHU   | KAPILA CHARAN NAYAK             | //                              |
|           |                    | VS  | VS                              | 0                               |
| 366       | WP(C)/0040736/2023 | STATE OF ODISHA<br>SAROJ KUMAR BEHERA   | TRILOCHAN DASH                  | //                              |
|           |                    | VS  | VS                              | 0                               |
| 367       | WP(C)/0040737/2023 | STATE OF ODISHA<br>SANTOSH KUMAR BEHERA                                       | DINESH KUMAR PANDA              | //                              |
|           |                    | VS  | VS                              | 0                               |
| 368       | WP(C)/0040738/2023 | STATE OF ODISHA<br>NITYANANDA NAYAK   | TRILOCHAN DASH                  | //                              |
|           |                    | VS  | VS                              | 0                               |
| 369       | WP(C)/0040739/2023 | STATE OF ODISHA<br>M/S BHADRAKALI FOODS PVT. LTD., BHADRAK                    | SIDHANT KUMAR JENA              | //                              |
|           |                    | VS  | VS                              | 0                               |
| 370       | WP(C)/0040740/2023 | INDIAN BANK, BBSR<br>SAGARIKA SAHU  | ASHOK DAS                       | //                              |
|           |                    | VS  | VS                              | 0                               |
| 371       | WP(C)/0040741/2023 | THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM<br>KABITA MOHAPATRA | ANAM CHARAN PANDA               | //                              |
|           |                    | VS  | VS                              | 0                               |
| 372       | WP(C)/0040742/2023 | STATE OF ODISHA<br>BENUDHAR DASH  | ANAM CHARAN PANDA               | //                              |
|           |                    | VS  | VS                              | 0                               |
| 373       | WP(C)/0040743/2023 | STATE OF ODISHA<br>MADHUSMITA BARAD   | SIDHARTHA SWAIN                 | //                              |
|           |                    | VS  | VS                              | 0                               |
| 374       | WP(C)/0040744/2023 | STATE OF ODISHA<br>SUBASH CHANDRA PANDA                                       | DR. SAROSH BASTAWALA            | //                              |
|           |                    | VS  | VS                              | 0                               |

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| <b>SL</b> | <b>FILING NO</b>   | <b>NAME OF PETNR./APPEL</b>   | <b>COUNSEL FOR PETNR./APPEL</b> | <b>PS CASE/LOWER COURT CASE</b> |
|-----------|--------------------|---|---------------------------------|---------------------------------|
| 375       | WP(C)/0040745/2023 | UNION OF INDIA<br>SUHASINI MISHRA<br>VS                             | AJAYA KUMAR JENA<br>VS          | //<br>//<br>()                  |
| 376       | WP(C)/0040746/2023 | STATE OF ODISHA<br>DEEPAK KUMAR SINIGH<br>VS                        | ABINASH SWAIN<br>VS             | //<br>//<br>()                  |
| 377       | WP(C)/0040747/2023 | STATE OF ODISHA<br>ARYA ASSOCIATES, CUTTACK<br>VS                   | PAMI RATH<br>VS                 | //<br>//<br>()                  |
| 378       | WP(C)/0040748/2023 | STATE OF ODISHA<br>BASANTI NAYAK<br>VS                              | SHASHI BHUSAN JENA<br>VS        | //<br>//<br>()                  |
| 379       | WP(C)/0040749/2023 | STATE OF ODISHA<br>PRIYANKA SENAPATI<br>VS                          | BIBEKANANDA BHUYAN<br>VS        | //<br>//<br>()                  |
| 380       | WP(C)/0040750/2023 | PRIYABRATA MISHRA<br>KSHIROD KUMAR PRADHAN<br>VS                    | SHASHI BHUSAN JENA<br>VS        | //<br>//<br>()                  |
| 381       | WP(C)/0040751/2023 | STATE OF ODISHA<br>ARYA ASSOCIATES, CUTTACK<br>VS                   | PAMI RATH<br>VS                 | //<br>//<br>()                  |
| 382       | WP(C)/0040752/2023 | STATE OF ODISHA<br>KUMUDINI MISHRA<br>VS                            | RANJAN KUMAR SAHOO<br>VS        | //<br>//<br>()                  |
| 383       | WP(C)/0040753/2023 | R.T.O. CUM TAX RECOVERY OFFICER, CUTTACK<br>TRILOCHAN PRADHAN<br>VS | RAJEET ROY<br>VS                | //<br>//<br>()                  |
| 384       | WP(C)/0040754/2023 | STATE OF ODISHA<br>ARYA ASSOCIATES, CUTTACK<br>VS                   | PAMI RATH<br>VS                 | //<br>//<br>()                  |
| 385       | WP(C)/0040755/2023 | STATE OF ODISHA<br>SAROJINI DHRUA<br>VS<br>GOVT. OF ODISHA          | BHABARANJAN KAR<br>VS           | //<br>//<br>()<br>//            |

## ORISSA HIGH COURT

**FILING REPORT AS ON :12/12/2023**

| SL  | FILING NO         | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL        | PS CASE/LOWER COURT CASE |
|-----|-------------------|---|---------------------------------|--------------------------|
| 386 | WP(C)0040756/2023 | HARIHAR SAHOO<br>VS<br>THE SETTLEMENT OFFICER, MAJOR SETTLEMENT OFFICE, CUTTACK                                   | TRILOCHAN PANIGRAHI<br>VS       | //<br>0<br>//            |
| 387 | WP(C)0040757/2023 | BIDULATA BHUYAN<br>VS<br>STATE OF ODISHA  | SATYA NARAYAN BHRAMAR RAY<br>VS | //<br>0<br>//            |
| 388 | WP(C)0040758/2023 | ARYA ASSOCIATES, CUTTACK<br>VS<br>STATE OF ODISHA   | PAMI RATH<br>VS                 | //<br>0<br>//            |
| 389 | WP(C)0040759/2023 | SATYABHAMA NAIK<br>VS<br>GOVT. OF ODISHA  | BHABARANJAN KAR<br>VS           | //<br>0<br>//            |
| 390 | WP(C)0040760/2023 | BASANTA MANJARI MISHRA<br>VS<br>THE SETTLEMENT OFFICER, MAJOR SETTLEMENT OFFICE, CUTTACK                          | TRILOCHAN PANIGRAHI<br>VS       | //<br>0<br>//            |
| 391 | WP(C)0040761/2023 | SIBA CHARAN GIRI<br>VS<br>STATE OF ODISHA   | PARTHA SARATHI DAS<br>VS        | //<br>0<br>//            |
| 392 | WP(C)0040762/2023 | ARYA ASSOCIATES, CUTTACK<br>VS<br>STATE OF ODISHA   | PAMI RATH<br>VS                 | //<br>0<br>//            |
| 393 | WP(C)0040763/2023 | M/S. ODISHA ENERGY DISTRIBUTION CONSTRUCTION PRIVATE LIMITED, KHURDA<br>VS<br>ASST. PROVIDENT FUND COMMNR. KHURDA | ANANTA KISHOR MISHRA<br>VS      | //<br>0<br>//            |
| 394 | WP(C)0040764/2023 | ROSALINA NAYAK<br>VS<br>THE SETTLEMENT OFFICER, MAJOR SETTLEMENT OFFICE, CUTTACK                                  | TRILOCHAN PANIGRAHI<br>VS       | //<br>0<br>//            |
| 395 | WP(C)0040765/2023 | PANKAJINI DAS<br>VS<br>STATE OF ODISHA  | PRAMODA KUMAR MISHRA<br>VS      | //<br>0<br>//            |
| 396 | WP(C)0040766/2023 | ARYA ASSOCIATES, CUTTACK<br>VS<br>STATE OF ODISHA   | PAMI RATH<br>VS                 | //<br>0<br>//            |
| 397 | WP(C)0040767/2023 | AMAR SAHOO  | DHIRENDRA KUMAR MOHAPATRA       | //                       |

## ORISSA HIGH COURT

**FILING REPORT AS ON :12/12/2023**

| SL  | FILING NO          | NAME OF PETNR./APPEL                     | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|--|--------------------------|--------------------------|
|     |                    | VS                                       | VS                       | 0                        |
|     |                    | STATE OF ODISHA                          |                          | //                       |
| 398 | WP(C)/0040768/2023 | SUSHANT KUMAR SWAIN                      | KALI PRASAD MOHANTY      | //                       |
|     |                    | VS                                       | VS                       | 0                        |
|     |                    | STATE OF ODISHA                          |                          | //                       |
| 399 | WP(C)/0040769/2023 | ARYA ASSOCIATES, CUTTACK                 | PAMI RATH                | //                       |
|     |                    | VS                                       | VS                       | 0                        |
|     |                    | STATE OF ODISHA                          |                          | //                       |
| 400 | WP(C)/0040770/2023 | RABINDRA BEHERA                          | DWARIKA PRASAD MOHANTY   | //                       |
|     |                    | VS                                       | VS                       | 0                        |
|     |                    | TAHASILDAR KANTAPADA                     |                          | //                       |
| 401 | WP(C)/0040771/2023 | RASANANDA NAYAK                          | ANIL KUMAR BEHERA        | //                       |
|     |                    | VS                                       | VS                       | 0                        |
|     |                    | SENIOR BRANCH MANAGER, SBI, NAGUL        |                          | //                       |
| 402 | WP(C)/0040772/2023 | ARYA ASSOCIATES, CUTTACK                 | PAMI RATH                | //                       |
|     |                    | VS                                       | VS                       | 0                        |
|     |                    | STATE OF ODISHA                          |                          | //                       |
| 403 | WP(C)/0040773/2023 | SRIKANT @ SHREEKANT JAISWAL              | BIREN SANKAR TRIPATHY    | //                       |
|     |                    | VS                                       | VS                       | 0                        |
|     |                    | ROURKELA DEVELOPMENT AUTHORITY, ROURKELA |                          | //                       |
| 404 | WP(C)/0040774/2023 | ARYA ASSOCIATES, CUTTACK                 | PAMI RATH                | //                       |
|     |                    | VS                                       | VS                       | 0                        |
|     |                    | STATE OF ODISHA                          |                          | //                       |
| 405 | WP(C)/0040775/2023 | PRASANNA KUMAR PUROHIT                   | DIPTI RANJAN BHOKTA      | //                       |
|     |                    | VS                                       | VS                       | 0                        |
|     |                    | STATE OF ODISHA                          |                          | //                       |
| 406 | WP(C)/0040776/2023 | SAROJ DEVI JAISWAL                       | BIREN SANKAR TRIPATHY    | //                       |
|     |                    | VS                                       | VS                       | 0                        |
|     |                    | ROURKELA DEVELOPMENT AUTHORITY, ROURKELA |                          | //                       |
| 407 | WP(C)/0040777/2023 | ARYA ASSOCIATES, CUTTACK                 | PAMI RATH                | //                       |
|     |                    | VS                                       | VS                       | 0                        |
|     |                    | STATE OF ODISHA                          |                          | //                       |
| 408 | WP(C)/0040778/2023 | PRASANNA KUMAR PUROHIT                   | DIPTI RANJAN BHOKTA      | //                       |
|     |                    | VS                                       | VS                       | 0                        |

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| SL  | FILING NO           | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL    | PS CASE/LOWER COURT CASE             |
|-----|---------------------|--|-----------------------------|--------------------------------------|
| 409 | WP(C)/0040779/2023  | STATE OF ODISHA<br>PRASANNA KUMAR PUROHIT<br>VS                    | DIPTI RANJAN BHOKTA<br>VS   | //<br>//<br>()                       |
| 410 | WP(C)/0040780/2023  | STATE OF ODISHA<br>KALAWATI DEVI<br>VS                             | BIREN SANKAR TRIPATHY<br>VS | //<br>//<br>()                       |
| 411 | WP(C)/0040781/2023  | ROURKELA DEVELOPMENT AUTHORITY, ROURKELA<br>KASTURI BEHERA<br>VS   | PRAVASH CHANDRA JENA<br>VS  | //<br>//<br>()                       |
| 412 | WP(C)/0040782/2023  | RINA NAIK<br>M/S ODYSSEY MOTORS PVT. LTD., SAMBALPUR<br>VS         | JAYDEEP PAL<br>VS           | //<br>//<br>()                       |
| 413 | ABLAPL/0014740/2023 | STATE TRANSPORT AUTHORITY, ODISHA, CUTTACK<br>ASHISH DUNGUNG<br>VS | DIBYAJYOTI SAHOO<br>VS      | //<br>JHARSUGUDA /405 /2023<br>()    |
| 414 | ABLAPL/0014741/2023 | STATE OF ODISHA<br>MUKESH KUMAR NAYAK<br>VS                        | USHARANI PATI<br>VS         | //<br>GOPALPUR /71 /2023<br>()       |
| 415 | ABLAPL/0014742/2023 | STATE OF ODISHA<br>BASANTA KUMAR SAMANTARAY<br>VS                  | TRILOCHAN DASH<br>VS        | //<br>KUMBHARAPARA /326 /2023<br>()  |
| 416 | ABLAPL/0014743/2023 | STATE OF ODISHA<br>BANA @ BANAMALI BEHERA<br>VS                    | RABINDRA NATH PANDA<br>VS   | //<br>BANKI /417 /2023<br>()         |
| 417 | ABLAPL/0014744/2023 | STATE OF ODISHA<br>DEBASISH SENAPATI<br>VS                         | ARIJEET MISHRA<br>VS        | //<br>THAKURMUNDA /94 /2023<br>()    |
| 418 | ABLAPL/0014745/2023 | STATE OF ODISHA<br>BOTTLE @ G. VENKATA RAO<br>VS                   | RUDRA NARAYAN PARIJA<br>VS  | //<br>BALASORE SADAR /87 /2022<br>() |
| 419 | ABLAPL/0014746/2023 | STATE OF ODISHA<br>CHULA MALLICK<br>VS                             | JAYADEBA BEHERA<br>VS       | //<br>LARAMBA /252 /2023<br>()       |
|     |                     | STATE OF ODISHA  |                             | //                                   |

**ORISSA HIGH COURT****FILING REPORT AS ON :12/12/2023**

| <b>SL</b> | <b>FILING NO</b>    | <b>NAME OF PETNR./APPEL</b>                                    | <b>COUNSEL FOR PETNR./APPEL</b> | <b>PS CASE/LOWER COURT CASE</b>                            |
|-----------|---------------------|--|---------------------------------|--|
| 420       | ABLAPL/0014747/2023 | SABITA DAS @ MAHARIGI DAS<br>VS<br>STATE OF ODISHA             | SARAT KUMAR JENA<br>VS          | RAMBHA (KHALLIKOTE) /688 /2023<br>()<br>//                 |
| 421       | ABLAPL/0014748/2023 | SUBHAM SWAIN<br>VS<br>STATE OF ODISHA                          | ASIT KUMAR OTTA<br>VS           | BARIPADA TOWN /651 /2023<br>()<br>//                       |
| 422       | ABLAPL/0014749/2023 | NIRUBALA PRADHAN<br>VS<br>STATE OF ODISHA                      | PRAKASH KUMAR SAMAL<br>VS       | / /0<br>J.M.F.C.,BHUBANESWAR(Khordha )<br>ICC/0004874/2019 |
| 423       | ABLAPL/0014750/2023 | BHAWANI PATEL @ BHABANI SHANKAR PUTEI<br>VS<br>STATE OF ODISHA | MANORANJAN ACHARYA<br>VS        | SPL.TASK FORCE /25 /2023<br>()<br>//                       |
| 424       | ABLAPL/0014751/2023 | SANTOSH NAHAK<br>VS<br>STATE OF ODISHA                         | JYOTIRMAYA SAHOO<br>VS          | POLASARA PS /146 /2022<br>()<br>//                         |
| 425       | ABLAPL/0014752/2023 | CHARAN SWAIN<br>VS<br>STATE OF ODISHA                          | NILAKANTHA JUJHARSINGH<br>VS    | BALUGAON P.S. /350 /2023<br>()<br>//                       |
| 426       | ABLAPL/0014753/2023 | SUJIT PRADHAN<br>VS<br>STATE OF ODISHA                         | BIKASH KUMAR PRADHAN<br>VS      | KUNDHEIGOLA /305 /2021<br>()<br>//                         |
| 427       | ABLAPL/0014754/2023 | ARJUN SETHA<br>VS<br>STATE OF ODISHA                           | JYOTIRMAYA SAHOO<br>VS          | TANGI (KHURDA) /811 /2023<br>()<br>//                      |
| 428       | ABLAPL/0014755/2023 | MUNA NAYAK @ NITISH KUMAR NAYAK<br>VS<br>STATE OF ODISHA       | ARJEET MISHRA<br>VS             | KOREI /336 /2023<br>()<br>//                               |
| 429       | ABLAPL/0014756/2023 | PRAFULLA LIMA<br>VS<br>STATE OF ODISHA                         | SOUBHAGYA KUMAR DASH<br>VS      | PADMAPUR /137 /2023<br>()<br>//                            |
| 430       | ABLAPL/0014757/2023 | DEBENDRA PRASAD SWAIN<br>VS<br>STATE OF ODISHA                 | PRANAYA KUMAR DASH<br>VS        | SORO /424 /2023<br>()<br>//                                |
| 431       | ABLAPL/0014758/2023 | HABEL MAJHI  | AMIT BISWAL                     | R.UDAYAGIRI /124 /2023                                     |

## ORISSA HIGH COURT

### FILING REPORT AS ON :12/12/2023

| SL  | FILING NO           | NAME OF PETNR./APPEL                             | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE        |
|-----|---------------------|--|--------------------------|---------------------------------|
|     |                     | VS   | VS                       | ()                              |
| 432 | ABLAPL/0014759/2023 | STATE OF ODISHA<br>DAKTARA BAG                   | PRASHANTA KUMAR NAYAK    | //<br>MURIBAHAL /282 /2023      |
|     |                     | VS   | VS                       | ()                              |
| 433 | ABLAPL/0014760/2023 | STATE OF ODISHA<br>AKSHAYA KUMAR MALLIK          | MANAS RANJAN PRADHAN     | //<br>OUPADA /102 /2023         |
|     |                     | VS   | VS                       | ()                              |
| 434 | ABLAPL/0014761/2023 | STATE OF ODISHA<br>PRATAP @ PRATAP CHANDRA NAYAK | DURLLABHA RANJAN MISHRA  | //<br>THAKURGARH /273 /2023     |
|     |                     | VS   | VS                       | ()                              |
| 435 | ABLAPL/0014762/2023 | STATE OF ODISHA<br>JOGINATH PATRA @ JOGI PATRA   | ANITA SAHOO              | //<br>FATEGARH /278 /2023       |
|     |                     | VS   | VS                       | ()                              |
| 436 | ABLAPL/0014763/2023 | STATE OF ODISHA<br>SUMATI MISHRA                 | SURYASNATA MOHAPATRA     | //<br>BONAI /200 /2023          |
|     |                     | VS   | VS                       | ()                              |
| 437 | ABLAPL/0014764/2023 | STATE OF ODISHA<br>MANOJ KUMAR BARIK             | ABAKASH NANDA            | //<br>NAYAPALLI P.S. /519 /2023 |
|     |                     | VS   | VS                       | ()                              |
| 438 | ABLAPL/0014765/2023 | STATE OF ODISHA<br>BIKASH DASH                   | PRIYARANJAN SWAIN        | //<br>KUAKHIA /334 /2023        |
|     |                     | VS   | VS                       | ()                              |
| 439 | ABLAPL/0014766/2023 | STATE OF ODISHA<br>JAPANI @ SUKANTA KUMAR BEHERA | PANCHANAN PANIGRAHI      | //<br>RAJNAGAR /633 /2023       |
|     |                     | VS   | VS                       | ()                              |
| 440 | ABLAPL/0014767/2023 | STATE OF ODISHA<br>MAYABATI PRADHAN              | PRASANTA KUMAR PANDA     | //<br>JARADA /345 /2023         |
|     |                     | VS   | VS                       | ()                              |
| 441 | ABLAPL/0014768/2023 | STATE OF ODISHA<br>PABAN KUMAR BHOI              | TIRTH KUMAR SAHU         | //<br>UDALA /322 /2023          |
|     |                     | VS   | VS                       | ()                              |
| 442 | ABLAPL/0014769/2023 | STATE OF ODISHA<br>BALARAM MAHALIK               | DIPTI REKHA NANDA        | //<br>PANIKOILI /315 /2022      |
|     |                     | VS   | VS                       | ()                              |

## ORISSA HIGH COURT

**FILING REPORT AS ON :12/12/2023**

| SL  | FILING NO           | NAME OF PETNR./APPEL                            | COUNSEL FOR PETNR./APPEL     | PS CASE/LOWER COURT CASE                              |
|-----|---------------------|---|------------------------------|---|
| 443 | ABLAPL/0014770/2023 | STATE OF ODISHA<br>JANNAT HOSSAIN<br>VS         | SUSANTA KUMAR TRIPATHY<br>VS | //<br>NEMALO /200 /2023<br>()                         |
| 444 | ABLAPL/0014771/2023 | STATE OF ODISHA<br>LOCHAN JENA<br>VS            | JIBARDHAN MENDAL<br>VS       | //<br>GOBINDAPUR /187 /2023<br>()                     |
| 445 | ABLAPL/0014772/2023 | STATE OF ODISHA<br>GUDU @ ASISH SWAIN<br>VS     | KASHINATH PATTANAİK<br>VS    | //<br>BENTKAR (42 MOUZA) UPD CUTTACK /383 /2023<br>() |
| 446 | ABLAPL/0014773/2023 | STATE OF ODISHA<br>SANJAYA CHANDRA SAHOO<br>VS  | SURYA NARAYAN MISHRA<br>VS   | //<br>BASELI SAHI PS /272 /2023<br>()                 |
| 447 | ABLAPL/0014774/2023 | STATE OF ODISHA<br>KANAKA MANJARI JENA<br>VS    | NITYANANDA MOHAPATRA<br>VS   | //<br>CUTTACK SADAR /599 /2023<br>()                  |
| 448 | ABLAPL/0014775/2023 | STATE OF ODISHA<br>MANUA BEHERA @ MANUA<br>VS   | ADITI HOTA<br>VS             | //<br>COLLIERY /249 /2023<br>()                       |
| 449 | ABLAPL/0014776/2023 | STATE OF ODISHA<br>NIRA DAS<br>VS               | AKASH BHUYAN<br>VS           | //<br>KUJANGA /523 /2023<br>()                        |
| 450 | ABLAPL/0014777/2023 | STATE OF ODISHA<br>TULU PRADHAN<br>VS           | HAREKRUSHNA MALİK<br>VS      | //<br>BARANGA /407 /2023<br>()                        |
| 451 | ABLAPL/0014778/2023 | STATE OF ODISHA<br>MUKHTAR HUSSAIN<br>VS        | SURESH KUMAR JENA<br>VS      | //<br>BELPAHAR /243 /2023<br>()                       |
| 452 | ABLAPL/0014779/2023 | STATE OF ODISHA<br>ABHIMANYU PRADHAN<br>VS      | BASANT KUMAR NAYAK<br>VS     | //<br>BARAMBA /354 /2022<br>()                        |
| 453 | ABLAPL/0014780/2023 | STATE OF ODISHA<br>PINTU @ SUBHASISH ROUT<br>VS | SATYAJIT MOHAPATRA<br>VS     | //<br>BHADRAK RURAL /92 /2023<br>()                   |
|     |                     | STATE OF ODISHA                                 |                              | //  |



**ORISSA HIGH COURT****FILING REPORT AS ON :12/12/2023**

| <b>SL</b> | <b>FILING NO</b>    | <b>NAME OF PETNR./APPEL</b>                            | <b>COUNSEL FOR PETNR./APPEL</b> | <b>PS CASE/LOWER COURT CASE</b>               |
|-----------|---------------------|--|---------------------------------|---|
| 454       | ABLAPL/0014781/2023 | MUNA @ DEBASIS KHANDEI<br>VS<br>STATE OF ODISHA        | PRADEEP KUMAR DAS<br>VS         | NANDIPADA /55 /2007<br>()<br>//               |
| 455       | ABLAPL/0014782/2023 | GUDU @ SURAJ PARIDA<br>VS<br>STATE OF ODISHA           | BHAGABAT PRASAD RATH<br>VS      | KHANDAGIRI P.S. /510 /2023<br>()<br>//        |
| 456       | ABLAPL/0014783/2023 | ANJANA SWAIN<br>VS<br>STATE OF ODISHA                  | GOURI MOHAN RATH<br>VS          | TIRTOL /158 /2023<br>()<br>//                 |
| 457       | ABLAPL/0014784/2023 | KAMALA BEWA @ PRADHAN<br>VS<br>STATE OF ODISHA         | BASANTA KUMAR NAYAK<br>VS       | BARAMBA /354 /2022<br>()<br>//                |
| 458       | ABLAPL/0014785/2023 | SADANANDA SAHU<br>VS<br>STATE OF ODISHA                | ABHISHEK PATNAIK<br>VS          | MAHILA (BERHAMPUR) /184 /2023<br>()<br>//     |
| 459       | ABLAPL/0014786/2023 | RAMA CHANDRA REDDY<br>VS<br>STATE OF ODISHA            | SUNIL KUMAR PALAI<br>VS         | / /0<br>()<br>//                              |
| 460       | ABLAPL/0014787/2023 | TAPAN BARAL<br>VS<br>STATE OF ODISHA                   | PRADIPTA BEURA<br>VS            | DHARMASALA /562 /2023<br>()<br>//             |
| 461       | ABLAPL/0014788/2023 | ASHA SETHI @ MAMA SETHI @ DAS<br>VS<br>STATE OF ODISHA | SUNIL KUMAR PALAI<br>VS         | GOLANTHARA (BERHAMPUR) /516 /2023<br>()<br>// |
| 462       | ABLAPL/0014789/2023 | KABITA GHADEI<br>VS<br>STATE OF ODISHA                 | SAKTI PRASAD DAS<br>VS          | JAJPUR TOWN /413 /2023<br>()<br>//            |
| 463       | ABLAPL/0014790/2023 | LALIT MOHAN CHAMPATI<br>VS<br>STATE OF ODISHA          | DURGA PRASAD DHAL<br>VS         | LAXMISAGAR P.S. /311 /2023<br>()<br>//        |
| 464       | ABLAPL/0014791/2023 | ANANDA SWAIN<br>VS<br>STATE OF ODISHA                  | KISHORE KUMAR MISHRA<br>VS      | SEA BEACH /265 /2023<br>()<br>//              |
| 465       | ABLAPL/0014792/2023 | JITU PRADHANI @ PRIYAMBA PRADHANI                      | MANOJ KUMAR PANDA               | SINAPALI /304 /2023                           |

## ORISSA HIGH COURT

### FILING REPORT AS ON :12/12/2023

| SL  | FILING NO           | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL   | PS CASE/LOWER COURT CASE           |
|-----|---------------------|--|----------------------------|------------------------------------|
|     |                     | VS   | VS                         | ()                                 |
| 466 | ABLAPL/0014793/2023 | STATE OF ODISHA<br>SARBESWAR BEHERA                              | SUNIL KUMAR PANDA          | //<br>DHENKANAL SADAR /992 /2023   |
|     |                     | VS   | VS                         | ()                                 |
| 467 | ABLAPL/0014794/2023 | STATE OF ODISHA<br>PRATAP KUMAR DIGAL                            | NIKUNJA KUMAR ROUT         | //<br>PHULBANI TOWN /316 /2023     |
|     |                     | VS   | VS                         | ()                                 |
| 468 | ABLAPL/0014795/2023 | STATE OF ODISHA<br>SANJAY KUMAR DAS                              | ANJAN KUMAR BISWAL         | //<br>BALASORE VIGILANCE /61 /2015 |
|     |                     | VS   | VS                         | ()                                 |
| 469 | ABLAPL/0014796/2023 | STATE OF ODISHA(VIG.)<br>SURYAKANTA BEERO                        | AMIT BISWAL                | //<br>MOHANA /106 /2023            |
|     |                     | VS   | VS                         | ()                                 |
| 470 | ABLAPL/0014797/2023 | STATE OF ODISHA<br>GOPAL PARIJA @ MOHAPATRA                      | IPSIT AUROBINDO ACHARYA    | //<br>NAUGAON /71 /2023            |
|     |                     | VS   | VS                         | ()                                 |
| 471 | ABLAPL/0014798/2023 | STATE OF ODISHA<br>SATYANANDA NAIK @ SATYA NAIK                  | BHARAT BHUSAN ROUSTRAY     | //<br>BANARAPAL /40 /2023          |
|     |                     | VS   | VS                         | ()                                 |
| 472 | ABLAPL/0014799/2023 | STATE OF ODISHA<br>PADMA CHARAN BADAJENA @ KALIA @ KALU BADAJENA | DAJENDU KUMAR KHANDAYATRAY | //<br>JANKIA P.S. /431 /2023       |
|     |                     | VS   | VS                         | ()                                 |
| 473 | ABLAPL/0014800/2023 | STATE OF ODISHA<br>MAHAMMED @ MD. ASPAK                          | SMRUTI RANJAN ROUT         | //<br>MANGALA BAG /118 /2023       |
|     |                     | VS   | VS                         | ()                                 |
| 474 | ABLAPL/0014801/2023 | STATE OF ODISHA<br>SHANKAR PRADHAN                               | BISWAJIT RANJAN TRIPATHY   | //<br>ADVA /131 /2023              |
|     |                     | VS   | VS                         | ()                                 |
| 475 | ABLAPL/0014802/2023 | STATE OF ODISHA<br>PANCHANAN PRADHAN                             | PRAMODA KUMAR MISHRA       | //<br>RAJNAGAR /655 /2023          |
|     |                     | VS   | VS                         | ()                                 |
| 476 | ABLAPL/0014803/2023 | STATE OF ODISHA<br>LAXMIDHAR PARIDA                              | BHAGABAT PRASAD RATH       | //<br>KHANDAGIRI P.S. /510 /2023   |
|     |                     | VS   | VS                         | ()                                 |

**ORISSA HIGH COURT****FILING REPORT AS ON :12/12/2023**

| <b>SL</b> | <b>FILING NO</b>    | <b>NAME OF PETNR./APPEL</b>                                  | <b>COUNSEL FOR PETNR./APPEL</b> | <b>PS CASE/LOWER COURT CASE</b>              |
|-----------|---------------------|--|---------------------------------|--|
| 477       | ABLAPL/0014804/2023 | STATE OF ODISHA<br>NILAMANI MAJHI<br>VS                      | AMIT KUMAR NATH<br>VS           | //<br>BANARAPAL /203 /2018<br>()             |
| 478       | ABLAPL/0014805/2023 | STATE OF ODISHA<br>DUSHAMATA SAHU<br>VS                      | RABINDRANATH PRUSTY<br>VS       | //<br>KULABIRA /191 /2023<br>()              |
| 479       | ABLAPL/0014806/2023 | STATE OF ODISHA<br>SANJAYA KUMAR SINGHSAMANTA<br>VS          | RAJJEET ROY<br>VS               | //<br>ATHAMALLIK /321 /2023<br>()            |
| 480       | ABLAPL/0014807/2023 | STATE OF ODISHA<br>SUMANTA KUMAR SWAIN @ RABI<br>VS          | SAPAN KUMAR LENKA<br>VS         | //<br>BALIKUDA /552 /2023<br>()              |
| 481       | ABLAPL/0014808/2023 | STATE OF ODISHA<br>SANJAYA KUMAR SINGHSAMANTA<br>VS          | RAJJEET ROY<br>VS               | //<br>ATHAMALLIK /322 /2023<br>()            |
| 482       | ABLAPL/0014809/2023 | STATE OF ODISHA<br>KARUNAKAR BEHERA<br>VS<br>STATE OF ODISHA | SUNIL KUMAR PANDA<br>VS         | //<br>DHENKANAL SADAR /992 /2023<br>()<br>// |

# ORISSA HIGH COURT

MISC CASES FILED on :12/12/2023

| SL. NO. | IA NO<br>MAIN CASE NO       | NAME OF PETNR./APPEL<br>NAME OF O.P./APPEL                              | COUNSEL FOR PETNR./APPEL<br>COUNSEL FOR O.P. PETNR./APPEL |
|---------|-----------------------------|---|---|
| 1       | 7/2023<br>CRA/265/1997      | KISHORE-MP  | M/S.H.S.MISHRA, RAJIV KUMAR MAHANTA                       |
| 2       | 12/2023<br>GUAP/14/2023     | PRASHANT KUMAR NAYAK-MP   | NABA KUMAR MISHRA   |
| 3       | 105/2023<br>TRPCRL/120/2023 | PRATISTHITA PRADHAN-MP  | ANURAG PATI   |
| 4       | 170/2023<br>JCRLA/106/2023  | DIPU @ DIPAK KUMAR DAS-MP   | ABHISEK MOHANTY   |
| 5       | 171/2023<br>JCRLA/106/2023  | DIPU @ DIPAK KUMAR DAS-MP   | ADV.  |
| 6       | 172/2023<br>JCRLA/27/2017   | RAJANI MUKHI-MP   |   |
| 7       | 173/2023<br>JCRLA/27/2017   | RAJANI MUKHI-MP   |   |
| 8       | 347/2023<br>SA/258/1998     | DHULA-MP  | M/S.K.C.KAR   |
| 9       | 408/2023<br>CMAPL/830/2023  | JADUMANI BERIHA-MP  | HIMANSHU SEKHAR MISHRA                                    |
| 10      | 456/2023<br>MATA/434/2023   | MANDAKINI KAR@RATH-MP   | JANGYA PRAKASH PARIDA                                     |
| 11      | 457/2023<br>MATA/213/2023   | BHASKAR NAYAK-MP  | SURYA NARAYAN BISWAL                                      |
| 12      | 458/2023<br>MATA/430/2023   | CHINMAYEE KUMARI PADHI-MP   | GANESH PRASAD MOHANTY                                     |
| 13      | 459/2023<br>MATA/45/2023    | AJAY PANDA-MP   | BIJAYA KUMAR ROUTRAY                                      |
| 14      | 460/2023<br>MATA/435/2023   | ADWAIT KUMAR PRADHAN-MP   | RAGHUNATH DASMOHAPATRA                                    |
| 15      | 461/2023<br>MATA/436/2023   | MALAYA PATRA-MP   | ABAKASH NANDA.  |
| 16      | 506/2023<br>RVWPET/469/2023 | M/S.HINDUSTAN COPPER LTD., KOLKATA-MP                                   | ADV   |
| 17      | 507/2023<br>RVWPET/469/2023 | M/S.HINDUSTAN COPPER LTD., KOLKATA-MP                                   | ADV   |
| 18      | 513/2023<br>CONTC/8296/2023 | ANURADHA CHOUDHURY-MP   | MRLAXMIKANTA MOHANTY                                      |
| 19      | 514/2023<br>CONTC/9326/2023 | PRASAD KUMAR DHAL-MP  |   |
| 20      | 910/2023<br>CRLREV/291/2023 | JUGAL KISHOR SAHU@SANA-MP   | UMAKANTA BARIK  |
| 21      | 1022/2023<br>FAO/557/2023   | HAREKRUSNA PANIGRAHI-MP   | JITENDRA KUMAR LENKA                                      |
| 22      | 1023/2023<br>FAO/9/2015     | MANAGER,M/S.O.I.C.LT-MP   |   |
| 23      | 1024/2023<br>FAO/530/2023   | THE MANAGER LEGAL, M/S. SHRIRAM GENERAL INSURANCE COMPANY LTD., BBSR-MP | ANDECOMPANY LTD., BBSR-MP                                 |
| 24      | 1025/2023<br>FAO/530/2023   | THE MANAGER LEGAL, M/S. SHRIRAM GENERAL INSURANCE COMPANY LTD., BBSR-MP | ANDECOMPANY LTD., BBSR-MP                                 |
| 25      | 1476/2023<br>RSA/269/2012   | SUSILA SABAR and ANR.-MP  | PRASANNA KUMAR MISHRA                                     |
| 26      | 1477/2023                   | PRATAP KESHARI MOHANTY-MP   | BIBEKANANDA BHUYAN  |

|    |                                |   |                           |
|----|--------------------------------|---|---------------------------|
| 27 | RSA/209/2023<br>1478/2023      | M/S. P.K. ENTERPRISERS-MP                         | BIBEKANANDA BHUYAN        |
| 28 | RSA/212/2023<br>1479/2023      | M/S. P.K. ENTERPRISERS-MP                         | BIBEKANANDA BHUYAN        |
| 29 | RSA/213/2023<br>1480/2023      | PRATAP KESHARI MOHANTY-MP                         | BIBEKANANDA BHUYAN        |
| 30 | RSA/211/2023<br>1481/2023      | SUSAMA ACHARYA-MP                                 | BIBEKANANDA BHUYAN        |
| 31 | RSA/535/2023<br>1482/2023      | MAINJAN BIBI@MUNIJAN-MP                           | M/S.RAMAKANTA KAR         |
| 32 | RSA/137/2016<br>1483/2023      | MAINJAN BIBI@MUNIJAN-MP                           | M/S.RAMAKANTA KAR         |
| 33 | RSA/137/2016<br>1484/2023      | MAINJAN BIBI@MUNIJAN-MP                           | M/S.RAMAKANTA KAR         |
| 34 | RSA/137/2016<br>1485/2023      | MAINJAN BIBI@MUNIJAN-MP                           | M/S.RAMAKANTA KAR         |
| 35 | RSA/137/2016<br>1486/2023      | MAINJAN BIBI@MUNIJAN-MP                           | M/S.RAMAKANTA KAR         |
| 36 | RSA/137/2016<br>1500/2023      | SATYAJIT BEHERA-MP                                | M/S.S.K.NAYAK 2           |
| 37 | CMP/786/2019<br>1501/2023      | RAMESH CHANDRA MOHANTY-MP                         | AJIT CH MOHAPATRA         |
| 38 | CMP/1552/2023<br>1502/2023     | LEENA@LINA JOSHI-MP                               | TRILOCHAN NANDA           |
| 39 | CMP/1553/2023<br>1503/2023     | SAFOORA BEGUM-MP                                  |                           |
| 40 | CMP/885/2023<br>1504/2023      | SATYABHAMA ROUT-MP                                | AMIT PRASAD BOSE          |
| 41 | CMP/1554/2023<br>1505/2023     | RAMESH CHANDRA PAL-MP                             | AMIT PRASAD BOSE          |
| 42 | CMP/1555/2023<br>1506/2023     | SATYABHAMA BEHERA-MP                              | PRAMOD KUMAR SAHOO        |
| 43 | CMP/1556/2023<br>1507/2023     | JAGAT BALLAV JAGDEV-MP                            | RAJJEET ROY               |
| 44 | CMP/1470/2023<br>1508/2023     | BICHITRANANDA BISOI-MP                            | MRUGANKA MAULI PATNAIK    |
| 45 | CMP/1557/2023<br>1509/2023     | ANANTRAM BHOTRA-MP                                | DEBASIS TRIPATHY          |
| 46 | CMP/1247/2022<br>1649/2023     | RAJESH BEHERA-MP                                  | BHABANI SHANKAR DASPARIDA |
| 47 | BLAPL/3927/2023<br>1650/2023   | GOMA HUIKA-MP                                     | SUBASH CHANDRA SAHOO      |
| 48 | BLAPL/8307/2023<br>1651/2023   | ASHIS @ ASHISH BHARASAGAR-MP                      | LAXMINARAYAN PATEL        |
| 49 | BLAPL/13281/2023<br>1652/2023  | SALAYADU DILESHU DORA-MP                          | PRADEEP KUMAR MOHAPATRA   |
| 50 | BLAPL/9208/2022<br>2167/2023   | THE MANAGER, LEGAL M/S. BAJAJ ALLIANZ G.I.CO. LTD | MURM ALI KHAN             |
| 51 | MACA/1217/2023<br>2703/2023    | LOCHAN BISHI-MP                                   |                           |
| 52 | ABLAPL/11419/2023<br>2704/2023 | RABINDRA MAHANKUDA @ KALIA-MP                     |                           |
| 53 | ABLAPL/10448/2023<br>2705/2023 | SUDARSAN PUJARI-MP                                |                           |
| 54 | ABLAPL/10644/2022<br>2706/2023 | RANJIT BAGH-MP                                    |                           |
| 55 | ABLAPL/13321/2023<br>2707/2023 | MIHIR SAMAL-MP                                    |                           |
| 56 | ABLAPL/9685/2023<br>2708/2023  | ASHIS KUMAR KHAMARI-MP                            |                           |
| 57 | ABLAPL/1030/2023<br>2709/2023  | MUKESH CHANDRA ACHARYA-MP                         |                           |
|    | ABLAPL/8246/2023               |   |                           |

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| 58 | 2710/2023<br>ABLAPL/13734/2023 | SESADEV DAS-MP                     |                           |
| 59 | 2711/2023<br>ABLAPL/6997/2018  | GOURAHARI MANNA-MP                 |                           |
| 60 | 2712/2023<br>ABLAPL/14143/2023 | ANIL HOTA @ ANIL KUMAR HOTA-MP     |                           |
| 61 | 2713/2023<br>ABLAPL/12821/2023 | PABITRA BARISAL @ BULET-MP         |                           |
| 62 | 2714/2023<br>ABLAPL/12822/2023 | BIKRAM SAMANTRAY-MP                |                           |
| 63 | 2715/2023<br>ABLAPL/12831/2023 | PABITRA BARISAL @ BULET-MP         |                           |
| 64 | 2716/2023<br>ABLAPL/12832/2023 | BIKRAM SAMANTRAY-MP                |                           |
| 65 | 2717/2023<br>ABLAPL/15015/2019 | RAM @ RAMA CHANDRA BEHERA-MP       |                           |
| 66 | 2718/2023<br>ABLAPL/14446/2023 | ASIS @ ASIQ @ ASHIK SAMAL-MP       |                           |
| 67 | 2719/2023<br>ABLAPL/14461/2023 | LAXMIPRIYA MALLICK-MP              |                           |
| 68 | 3026/2023<br>CRLA/1348/2023    | DEEPAK PRADHAN-MP                  | KAUSTUVA MOHANTY          |
| 69 | 3027/2023<br>CRLA/1348/2023    | DEEPAK PRADHAN-MP                  | KAUSTUVA MOHANTY          |
| 70 | 3029/2023<br>CRLA/1341/2023    | VIVEK KUMAR SINGH-MP               | AKSHAYA KUMAR SAHOO       |
| 71 | 3030/2023<br>CRLA/88/2020      | GANESH GHUNIA-MP                   | SWARUP KUMAR PATNAIK      |
| 72 | 3031/2023<br>CRLA/647/2018     | NABA DEHURY-MP                     | CHITTA RANJAN SAHU        |
| 73 | 3032/2023<br>CRLA/875/2023     | KULA BARIK-MP                      | SARAT KUMAR JENA          |
| 74 | 3033/2023<br>CRLA/1352/2023    | ASHOK NAYAK @ ASISH KUMAR NAYAK-MP | SUSANTA KUMAR MISHRA      |
| 75 | 3034/2023<br>CRLA/1352/2023    | ASHOK NAYAK @ ASISH KUMAR NAYAK-MP | SUSANTA KUMAR MISHRA      |
| 76 | 3035/2023<br>CRLA/1353/2023    | RAJU SINGH-MP                      | BHABANI SHANKAR DASPARIDA |
| 77 | 3036/2023<br>CRLA/1353/2023    | RAJU SINGH-MP                      | BHABANI SHANKAR DASPARIDA |
| 78 | 3037/2023<br>CRLA/152/2015     | HARI KHILLA-MP                     | M/S.SUBODH KUMAR MOHANTY  |
| 79 | 3038/2023<br>CRLA/1354/2023    | ALEKHA NAYAK-MP                    | PARTHA SARATHI DAS        |
| 80 | 3039/2023<br>CRLA/1354/2023    | ALEKHA NAYAK-MP                    | PARTHA SARATHI DAS        |
| 81 | 3618/2023<br>CRLMC/420/2023    | PUTUNA@PUTAN@PRASANTA JENA-MP      | PRADEEP KUMAR DAS         |
| 82 | 3619/2023<br>CRLMC/5354/2023   | PRADEEP KUMAR GARNAIK-MP           | ARIJEET MISHRA            |
| 83 | 3620/2023<br>CRLMC/5355/2023   | AJIT KUMAR MALIK-MP                | PRADEEP KUMAR DAS         |
| 84 | 3621/2023<br>CRLMC/5358/2023   | BIKASH RANJAN KAR-MP               | BIBHUTI BHUSAN CHOUDHURY  |
| 85 | 3622/2023<br>CRLMC/5361/2023   | SANTOSH BEHERA-MP                  | SIVA SANKAR CHAINI        |
| 86 | 3623/2023<br>CRLMC/5362/2023   | OM PRAKASH SINGH-MP                | ALOK KUMAR MOHAPATRA      |
| 87 | 3624/2023<br>CRLMC/5363/2023   | KANHU CHARAN PADHI-MP              | ALOK KUMAR MOHAPATRA      |
| 88 | 3625/2023<br>CRLMC/5364/2023   | BABULI @ PRADIPTA BAYEE-MP         | BYOMAKESH TRIPATHY        |
| 89 | 8749/2023                      | ARUN KUMAR BISWAL-MP               | DEEPAK KUMAR PANI         |

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| 90  | WA/3028/2023<br>8750/2023      | STATE OF ODISHA-MP                     | MANOJ KUMAR KHUNTIA,A.G.A   |
| 91  | WA/3029/2023<br>8751/2023      | STATE OF ODISHA-MP                     | MANOJ KUMAR KHUNTIA,A.G.A   |
| 92  | WA/3029/2023<br>8752/2023      | STATE OF ODISHA-MP                     | MANOJ KUMAR KHUNTIA,A.G.A   |
| 93  | WA/3029/2023<br>8753/2023      | STATE OF ODISHA-MP                     | BIBHU PRASAD TRIPATHY,A.G.A |
| 94  | WA/3030/2023<br>8754/2023      | STATE OF ODISHA-MP                     | BIBHU PRASAD TRIPATHY,A.G.A |
| 95  | WA/3030/2023<br>8755/2023      | STATE OF ODISHA-MP                     | BIBHU PRASAD TRIPATHY,A.G.A |
| 96  | WA/3030/2023<br>8756/2023      | STATE OF ODISHA-MP                     | SASWAT DAS,A.G.A            |
| 97  | WA/3031/2023<br>8757/2023      | STATE OF ODISHA-MP                     | SASWAT DAS,A.G.A            |
| 98  | WA/3031/2023<br>8758/2023      | STATE OF ODISHA-MP                     | SASWAT DAS,A.G.A            |
| 99  | WA/3031/2023<br>8759/2023      | STATE OF ODISHA-MP                     | DEBASIS MOHAPATRA, A.S.C.   |
| 100 | WA/3032/2023<br>8760/2023      | STATE OF ODISHA-MP                     | DEBASIS MOHAPATRA, A.S.C.   |
| 101 | WA/3032/2023<br>8761/2023      | STATE OF ODISHA-MP                     | DEBASIS MOHAPATRA, A.S.C.   |
| 102 | WA/3032/2023<br>8762/2023      | STATE OF ODISHA-MP                     | DEBASIS MOHAPATRA,A.S.C     |
| 103 | WA/3033/2023<br>8763/2023      | STATE OF ODISHA-MP                     | DEBASIS MOHAPATRA,A.S.C     |
| 104 | WA/3033/2023<br>8764/2023      | STATE OF ODISHA-MP                     | DEBASIS MOHAPATRA,A.S.C     |
| 105 | WA/3033/2023<br>8765/2023      | STATE OF ODISHA-MP                     | DEBASIS MOHAPATRA, A.S.C.   |
| 106 | WA/3035/2023<br>8766/2023      | STATE OF ODISHA-MP                     | DEBASIS MOHAPATRA, A.S.C.   |
| 107 | WA/3035/2023<br>8767/2023      | STATE OF ODISHA-MP                     | DEBASIS MOHAPATRA, A.S.C.   |
| 108 | WA/3035/2023<br>8768/2023      | STATE OF ODISHA-MP                     | DEBASIS MOHAPATRA, A.S.C.   |
| 109 | WA/3036/2023<br>8769/2023      | STATE OF ODISHA-MP                     | DEBASIS MOHAPATRA, A.S.C.   |
| 110 | WA/3036/2023<br>8770/2023      | STATE OF ODISHA-MP                     | DEBASIS MOHAPATRA, A.S.C.   |
| 111 | 19554/2023                     | MAYADHAR BISWAL-MP                     | SUBRATA MISHRA              |
| 112 | WP(C)/40615/2023<br>19555/2023 | PABITRA KUMAR JENA-MP                  | KUNAL KUMAR SWAIN           |
| 113 | WP(C)/38336/2023<br>19556/2023 | M/S. SAI SABURI HOSPITALS PVT. LTD.-MP | SUDEEP KUMAR SARANGI        |
| 114 | WP(C)/33181/2023<br>19557/2023 | LT COL SUSHEEL KUMAR MAHAPATRO-MP      | IN PERSON                   |
| 115 | WP(C)/30766/2023<br>19558/2023 | BABAJI SRICHANDAN-MP                   | SOUMYA MISHRA               |
| 116 | WP(C)/40616/2023<br>19559/2023 | GYANA RANJAN SATAPATHY-MP              | KAILASH CHANDRA KANUNGO     |
| 117 | WP(C)/39343/2023<br>19560/2023 | SIBANANDA SAHOO-MP                     | SUBRATA MISHRA              |
| 118 | WP(C)/40617/2023<br>19561/2023 | SUDEEPA BEHERA-MP                      | SATYA PRAKASH NATH          |
| 119 | WP(C)/40618/2023<br>19562/2023 | KABERI PANIGRAHI-MP                    | SATYA PRAKASH NATH          |
| 120 | WP(C)/40620/2023<br>19563/2023 | ARDHENDU SHEKHAR SAHOO-MP              | SATYA PRAKASH NATH          |
|     | WP(C)/40621/2023               |  |                             |

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| 121 | 19564/2023<br>WP(C)/40622/2023 | ASHUTOSH KAR-MP                                      | SATYA PRAKASH NATH                                   |
| 122 | 19565/2023<br>WP(C)/40624/2023 | AJAYA KUMAR PRADHAN-MP                               | SATYA PRAKASH NATH                                   |
| 123 | 19566/2023<br>WP(C)/40626/2023 | ITISMA PANI-MP                                       | SATYA PRAKASH NATH                                   |
| 124 | 19567/2023<br>WP(C)/36081/2023 | SUSANTA KUMAR PRADHAN-MP                             |  |
| 125 | 19568/2023<br>WP(C)/40628/2023 | PRAGNYAPARAMITA RAUTARA-MP                           | SATYA PRAKASH NATH                                   |
| 126 | 19569/2023<br>WP(C)/40629/2023 | ULLAS SAHOO-MP                                       | SATYA PRAKASH NATH                                   |
| 127 | 19570/2023<br>WP(C)/40630/2023 | SARAT CHANDRA SAHOO-MP                               | PRASANTA KUMAR DAS                                   |
| 128 | 19571/2023<br>WP(C)/29453/2023 | SOCIETY FOR UPLIFTMENT OF RURAL AND BACKWARD         | DEBENDRA MANDAL, SUSAN MISHRA (S), SURABHI, BOUDH-MP |
| 129 | 19572/2023<br>WP(C)/37275/2023 | BAIJAYANTI MISHRA-MP                                 |  |
| 130 | 19573/2023<br>WP(C)/40640/2023 | GOURA CHANDRA MISHRA-MP                              | SOUGAT DASH  |
| 131 | 19574/2023<br>WP(C)/40642/2023 | PATNESWARI RICE MILL, BOLANGIR-MP                    | AMIYA KUMAR MOHANTY (A)                              |
| 132 | 19575/2023<br>WP(C)/40641/2023 | ARUNKANTA RANASINGH-MP                               | SATYA PRAKASH NATH                                   |
| 133 | 19576/2023<br>WP(C)/20693/2017 | KARUNAKAR MALLICK-MP                                 |  |
| 134 | 19577/2023<br>WP(C)/15240/2023 | AJAYA KUMAR MOHANTY-MP                               | SAILESH DAS, PRAFULLA KU. RATH                       |
| 135 | 19578/2023<br>WP(C)/40644/2023 | ABINASH BALIARSINGH-MP                               | SATYA PRAKASH NATH                                   |
| 136 | 19579/2023<br>WP(C)/40650/2023 | M/S. THIRUBALA CHEMICALS PVT LTD. KHURDA-MP          | ANAND CHANDRA SWAIN                                  |
| 137 | 19580/2023<br>WP(C)/12295/2016 | RAJAT SAHU-MP  | MR.RAMAKANTA SARANGI                                 |
| 138 | 19581/2023<br>WP(C)/40657/2023 | NIHAR KANTI MISHRA-MP                                | KOUSIK ANANDA GURU                                   |
| 139 | 19582/2023<br>WP(C)/38898/2023 | DR. GARGEE MISHRA-MP                                 | AVIJIT MISHRA  |
| 140 | 19583/2023<br>WP(C)/40657/2023 | NIHAR KANTI MISHRA-MP                                | KOUSIK ANANDA GURU                                   |
| 141 | 19584/2023<br>WP(C)/40663/2023 | SUBHA PRAKASH CHINHARA-MP                            | GYANARANJAN SETHI                                    |
| 142 | 19585/2023<br>WP(C)/40665/2023 | SWARAJ TRIPATHY-MP                                   | SATYABRATA MOHANTY                                   |
| 143 | 19586/2023<br>WP(C)/40666/2023 | PRASANTA KUMAR NATH-MP                               | UMA CHARAN MISHRA                                    |
| 144 | 19587/2023<br>WP(C)/40667/2023 | PRAVASH CHANDRA SAHU-MP                              | SATYABRATA MOHANTY                                   |
| 145 | 19588/2023<br>WP(C)/36071/2023 | AHAIT KARNA-MP                                       | TRILOCHAN NANDA                                      |
| 146 | 19589/2023<br>WP(C)/40675/2023 | SANGRAM KESHARI MISHRA-MP                            | DEBASISH PATTANAIAK                                  |
| 147 | 19590/2023<br>WP(C)/40675/2023 | SANGRAM KESHARI MISHRA-MP                            | DEBASISH PATTANAIAK                                  |
| 148 | 19591/2023<br>WP(C)/40677/2023 | RUTUPARNA SAHU-MP                                    | SARATHI JYOTI MOHANTY                                |
| 149 | 19592/2023<br>WP(C)/9482/2018  | REGIONAL COLLEGE OF ENGINEERING AND MANAGEMENT, BBSR | DEBENDRA MANDAL, VIKASH CHANDRA PATNAIK              |
| 150 | 19593/2023<br>WP(C)/40681/2023 | GAURA THANDAR-MP                                     | AMITAV DAS   |
| 151 | 19594/2023<br>WP(C)/12102/2022 | DR. PRIYANKA SUBHADARSHINI-MP                        | T.K.BISWAL   |
| 152 | 19595/2023                     | DEBENDRA MANDAL-MP                                   | AMITAV DAS   |



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| 153 | WP(C)/40683/2023<br>19596/2023 | ABHIMANYU BISWAL-MP   | PRAVAT KUMAR MUDULI                       |
| 154 | WP(C)/40685/2023<br>19597/2023 | T.V. RAJYALAXMI-MP  | S.K.SAMAL                                 |
| 155 | WP(C)/40686/2023<br>19598/2023 | NAMITARANI MOHARANA-MP  | SAUBHAGYA KUMAR SAMAL                     |
| 156 | WP(C)/40691/2023<br>19599/2023 | ROJALIN DAS-MP  | SAUBHAGYA KUMAR SAMAL                     |
| 157 | WP(C)/40695/2023<br>19600/2023 | MAYADHAR BISWAL-MP  | SUBRATA MISHRA                            |
| 158 | WP(C)/40615/2023<br>19601/2023 | ADIKANDA SETHI-MP   |   |
| 159 | WP(C)/37975/2023<br>19602/2023 | SUDHIR MAJHI-MP   | AMITAV DAS                                |
| 160 | WP(C)/40699/2023<br>19603/2023 | CHANDAN KUMAR SWAIN-MP  | M/S.MANAS KUMAR SAMAL                     |
| 161 | WP(C)/4667/2017<br>19604/2023  | M/S BINAYAK NURSING HOME PVT. LTD., BHADRAK-MPSIBANARAYAN BISWAL    |   |
| 162 | WP(C)/40703/2023<br>19605/2023 | KAUSHIKA BEHURA-MP  |   |
| 163 | WP(C)/38348/2023<br>19606/2023 | BINOD RANA-MP   | LALIT KUMAR MAHARANA                      |
| 164 | WP(C)/40705/2023<br>19607/2023 | SHREE PADARESHWAR DEB BIJE, BHIMAPUR, BBSR-MP                       | ASHOK KUMAR MOHAPATRA                     |
| 165 | WP(C)/40706/2023<br>19608/2023 | AVINNA CH.DASH-MP   | M/S.ABHIJIT MISHRA                        |
| 166 | WP(C)/25164/2014<br>19609/2023 | SANTOSH KUMAR PANDA-MP  | ULLASH CHANDRA MOHANTY                    |
| 167 | WP(C)/28393/2022<br>19610/2023 | NISHIKANT TETE-MP   | MR GAUTAM MISHRA SR ADVGYANA RANJAN SETHI |
| 168 | WP(C)/36496/2020<br>19611/2023 | M/S. BIRAJA NANDAN MISHRA-MP  | Kajal Sahoo                               |
| 169 | WP(C)/40711/2023<br>19612/2023 | NARESH MEHER-MP   | DURGESH NARAYAN RATH                      |
| 170 | WP(C)/40714/2023<br>19613/2023 | SUSHREETA BARICK-MP   | LAXMIKANTA MOHANTY                        |
| 171 | WP(C)/40719/2023<br>19614/2023 | SALGADIA HAPPY AND HOLY HOME SOCIETY, BBSR-MPDR. SIMANCHALLA RANJIT |   |
| 172 | WP(C)/40723/2023<br>19615/2023 | M/S. SNEHA ELECTRICALS, BHADRAK-MP                                  | PRADEEP KUMAR DAS                         |
| 173 | WP(C)/40726/2023<br>19616/2023 | PRASANTA KUMAR DAS-MP   | SUKANTA KUMAR DALAI                       |
| 174 | WP(C)/6375/2023<br>19617/2023  | KISHORE CHANDRA TRIPATHY-MP   | PRAFULLA CHANDRA ACHARYA                  |
| 175 | WP(C)/8849/2023<br>19618/2023  | UTTAM KUMAR BEHERA-MP   |   |
| 176 | WP(C)/33511/2023<br>19619/2023 | M/S BHADRAKALI FOODS PVT. LTD., BHADRAK-MP                          | SIDHANT KUMAR JENA                        |
| 177 | WP(C)/40739/2023<br>19620/2023 | SURENDRA KUMAR BEHERA-MP  |   |
| 178 | WP(C)/39103/2023<br>19621/2023 | DEEPAK KUMAR SINIGH-MP  | ABINASH SWAIN                             |
| 179 | WP(C)/40746/2023<br>19622/2023 | SATYANARAYAN RANA-MP  | UMESH CHANDRA MOHANTY, MR. SUBIR PALIT    |
| 180 | WP(C)/14253/2023<br>19623/2023 | SUBASH CHANDRA PANDA-MP   | DR. SAROSH BASTAWALA                      |
| 181 | WP(C)/40744/2023<br>19624/2023 | NIMAI CHARAN BEHERA-MP  | UMESH CHANDRA MOHANTY                     |
| 182 | WP(C)/29888/2023<br>19625/2023 | SUBASH CHANDRA PANDA-MP   | DR. SAROSH BASTAWALA                      |
| 183 | WP(C)/40744/2023<br>19626/2023 | SUDARSAN SADANGI-MP   | UMESH CHANDRA MOHANTY                     |
|     | WP(C)/29890/2023               |   |   |

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| 184 | 19627/2023<br>WP(C)/40747/2023 | ARYA ASSOCIATES, CUTTACK-MP  | PAMI RATH                 |
| 185 | 19628/2023<br>WP(C)/40749/2023 | PRIYANKA SENAPATI-MP   | BIBEKANANDA BHUYAN        |
| 186 | 19629/2023<br>WP(C)/40751/2023 | ARYA ASSOCIATES, CUTTACK-MP  | PAMI RATH                 |
| 187 | 19630/2023<br>WP(C)/40753/2023 | TRILOCHAN PRADHAN-MP   | RAJJEET ROY               |
| 188 | 19631/2023<br>WP(C)/40754/2023 | ARYA ASSOCIATES, CUTTACK-MP  | PAMI RATH                 |
| 189 | 19632/2023<br>WP(C)/40757/2023 | BIDULATA BHUYAN-MP   | SATYA NARAYAN BHRAMAR RAY |
| 190 | 19633/2023<br>WP(C)/40758/2023 | ARYA ASSOCIATES, CUTTACK-MP  | PAMI RATH                 |
| 191 | 19634/2023<br>WP(C)/40763/2023 | M/S. ODISHA ENERGY DISTRIBUTION CONSTRUCTION PVT. LTD., KHAMRAMPUR, CUTTACK-MP | PAMI RATH                 |
| 192 | 19635/2023<br>WP(C)/40762/2023 | ARYA ASSOCIATES, CUTTACK-MP  | PAMI RATH                 |
| 193 | 19636/2023<br>WP(C)/40766/2023 | ARYA ASSOCIATES, CUTTACK-MP  | PAMI RATH                 |
| 194 | 19637/2023<br>WP(C)/40767/2023 | AMAR SAHOO-MP  | DHIRENDRA KUMAR MOHAPATRA |
| 195 | 19638/2023<br>WP(C)/40769/2023 | ARYA ASSOCIATES, CUTTACK-MP  | PAMI RATH                 |
| 196 | 19640/2023<br>WP(C)/40770/2023 | RABINDRA BEHERA-MP   | DWARIKA PRASAD MOHANTY    |
| 197 | 19641/2023<br>WP(C)/40772/2023 | ARYA ASSOCIATES, CUTTACK-MP  | PAMI RATH                 |
| 198 | 19642/2023<br>WP(C)/40053/2023 | LAXMI EXPORTS, BBSR-MP   |                           |
| 199 | 19643/2023<br>WP(C)/40773/2023 | SRIKANT @ SHREEKANT JAISWAL-MP   | BIREN SANKAR TRIPATHY     |
| 200 | 19644/2023<br>WP(C)/40774/2023 | ARYA ASSOCIATES, CUTTACK-MP  | PAMI RATH                 |
| 201 | 19645/2023<br>WP(C)/40776/2023 | SAROJ DEVI JAISWAL-MP  | BIREN SANKAR TRIPATHY     |
| 202 | 19646/2023<br>WP(C)/40777/2023 | ARYA ASSOCIATES, CUTTACK-MP  | PAMI RATH                 |
| 203 | 19647/2023<br>WP(C)/40780/2023 | KALAWATI DEVI-MP   | BIREN SANKAR TRIPATHY     |
| 204 | 19648/2023<br>WP(C)/37325/2023 | GABHA GANTHIA-MP   | JUDHISTHIR SAHOO          |
| 205 | 19649/2023<br>WP(C)/40782/2023 | M/S ODYSSEY MOTORS PVT. LTD., SAMBALPUR-MP                                     | JAYDEEP PAL               |
| 206 | 19650/2023<br>WP(C)/40781/2023 | KASTURI BEHERA-MP  | PRAVASH CHANDRA JENA      |